



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 8th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Cont.Cas(C)/224/2025 FIXED	DIPAK GOGOI AND 7 ORS Versus NARAYAN KONWAR, IAS AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. B SOREN MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	
HEARING				
2	C.Ex.App./4/2019 FIXED	M/S BORBAM TEA ESTATE Versus THE UNION OF INDIA ANR 5 ORS	MR. A K SAHEWALLA	SC, CENTRAL EXCISE
3	WITH C.Ex.App./5/2019	M/S AMGOORIE TEA ESTATE Versus THE UNION OF INDIA AND 5 ORS	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
4	WITH C.Ex.App./6/2019	M/S BOISAHABI TEA ESTATE Versus THE UNION OF INDIA	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
5	C.Ex.App./10/2019	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE Versus M/S. PAN PARAG INDIA LTD.,	MR. S C KEYAL MR. B SARMAH SC, CENTRAL EXCISE CUSTOMS	DR. A SARAF DR. A SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY

6	WP(C)/2798/2019	ALL ASSAM INLAND WATER TRANSPORT WORKERS UNION Versus THE STATE OF ASSAM AND 3 ORS.	MR A DASGUPTA MR S DUTTA MS B DAS MR. R SARKAR MR B DAS	GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPTT.)) MR. A K BHUYAN (R-1) MS. B BHUYAN(R-1) MR. D SAIKIA, ADVOCATE GENERAL MS. N CHOUDHURY MS B BORA(R-1) MR A SHARMA(R-1) MR A TALUKDAR(R-1) MR J DAS(R-1) SC, IWT
7	WP(C)/4429/2021 FIXED	MAHBUB ALI AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
8	WITH WP(C)/4389/2021	GAUTAM KUMAR NATH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
9	WP(C)/3474/2022 WITH ADMINISTRATIVE ORDER	DR. RAJIB DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, HIGHER EDU GA, ASSAM
10	WP(C)/2260/2023 FIXED	DINENDRA BISWAS Versus THE UNION OF INDIA AND 7 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA	MR. S C KEYAL MR H GUPTA MR. A CHETIA (R-6) DY.S.G.I. SC, REVENUE SC, GHC SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 08/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. L C DEY	24-04-2025	To	15-05-2025
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13)	MR D K MISHRA	05-05-2025	To	09-05-2025
14)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
15)	MR. K MIRA	09-05-2025	To	14-05-2025
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23)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2313/2025 FIXED	CHANDAN KUMAR BORA Versus THE STATE OF ASSAM AND 4 ORS.	MR G BAISHYA MS. P DAS K BANIK	SC, APSC SC, SEC. EDU.
2	WP(C)/2409/2025 B/O	DULEN SAIKIA AND ORS Versus THE STATE OF ASSAM AND ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH MR M KHAN S LASKAR M ALI	GA, ASSAM SC, SEC. EDU.
ADMISSION				
3	WP(C)/3449/2020 B/O	SUMANA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. L R MAZUMDER	SC, ELEM. EDU MR. A Z AHMED SC, SSA MR. D. K. ROY, SC, SEBA SC. A.S.S.A.
4	WP(C)/4740/2020 CAVT. NO.06442/020, B/O	DR. RUNMONI BORAH PHUKAN Versus THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 9 ORS	MR S N SARMA SENIOR ADVOCATE MR. R K BORAH MR. R PHUKAN MR. D J DAS MR. K KALITA	SC, HIGHER EDU MR. D GOSWAMI MR. S M BARUAH SC, KKHSOU FOR CAVEATOR
ORDERS				
5	Cont.Cas(C)/538/2020 FIXED	DULAL CHANDRA SARMA Versus SHRI RITHWISH KUMAR CHAKI AND ORS.	MRS. P P BORAH MR. P K DAS	MR S M T CHISTIE MR. R MAZUMDAR MR. P K BORAH MR. B DEORI
6	Cont.Cas(C)/700/2024 B/O	AJIT KUMAR SHARMA Versus SMTI SURANJANA SENAPATI AND 2 ORS.	MR F U BARBHUIYA MS S DAS	MR. D SAIKIA (R-1) MR S M T CHISTIE(R-1) MR. P K BORAH(R-1)
7	WP(C)/5629/2024 B/O	ABDUL JALIL MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU SR. GA, ASSAM
HEARING				

8	WP(C)/2620/2014	MD. SAIDUL AMIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR.M A I HUSSAIN MRA R BHUYAN MS.S BORO	MS P DIHINGIA (R4) MR. S C BISWAS (R5) MS. K L R YANTHAN (R4) MR R KARIM (R5) MS A BORAH (R5) MS JWNGTHIMA BRAHMA (R4) MS A PARVEEN (R4) SC, EDU
9	WP(C)/5316/2014 CAVT. NO.338/2/014	LOKNATH SAIKIA and 2 ORS Versus THE STATE OF ASSAM and 11 ORS	MR. T J MAHANTA MR.R MAZUMDAR MS.J HUDA MR. P P DUTTA MS. M BHATTACHARYYA MS.S SULTANA MR.I AHMED	MR.A DASGUPTA MS.N MODI GA, ASSAM MR.P J PHUKAN MR.P HAZARIKA MR.R DEV(R-6) MR.M CHOUDHURY MS. M BHATTACHARYYA (STATE COUNSEL) MR.C SHARMA SC, P C B A FOR CAVEATOR
10	WP(C)/6534/2014	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR K P PATHAK MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed Mr. A Baruah	MR.B D KONWAR MR.A SARMA MR.D MOZUMDER(R-3) MR D K DAS(R-7) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MR H BETALA(R-7) MR C KUMAR (R-7) MR. P. J. PHUKAN, SC, G U MR. R K AGARWALA(R-7) SC, HIGHER EDUCATION MR.M K MISHRA MRS.J M KONWAR
WITH I.A.(Civil)/505/2022 in WP(C)/6534/2014		LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed	SC, HIGHER EDU MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MRS.J M KONWAR MR.M K MISHRA SC, HIGHER EDUCATION
11	WITH WP(C)/7304/2019	LOKMAN ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM A A BEGUM Mr. A Baruah	SC, HIGHER EDU MR D K DAS(R-5) MR H BETALA(R-5) MR C KUMAR(R-5) MR. P.J. PHUKAN, SC, G U MR. R K AGARWALA(R-5)
12	WITH WP(C)/4137/2022	LOKMAN ALI Versus THE STATE OF ASSAM AND 11 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU MR D K DAS(R-12) MR. R K AGARWALA (R-3) MR. P J PHUKAN MR J H SAIKIA MS. M D BORAH MR H BETALA(R-12) MR C KUMAR(R-3,12) MR R B GOSWAMI

13	WITH WP(C)/4772/2022	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MS. N SHYAMAL MR. A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU MR D K DAS (R-5) MR. R K AGARWALA (R-3) MR J H SAIKIA MR H BETALA (R-5) MR C KUMAR MR C KUMAR MR. P.J. PHUKAN, SC, G U
14	WP(C)/3043/2015	SMTI BARNALI DEKA Versus THE STATE OF ASSAM and 2 ORS,	MR.M BISWAS MR.R GOGOI MR.S DUTTA MR.H KAKATI	MR.B P BORAH(R-3) MRSR BORAH(R-3) MRB TAID(R-3) SC, HIGHER EDUCATION MR.P J DUTTA(R-3)
15	WP(C)/885/2016	PASCHIM CHAKRAPARA GIRLS L.P. SCHOOL and ANR Versus THE STATE OF ASSAM AND 6 ORS	MR A N AHMED MR.D PHUKAN MR.B C CHOUDHURY	GA, ASSAM MR.A M KHAN R-7 MR.R ALI(R-7) SC, ELEMENTARY EDUCATION
16	WP(C)/5776/2019 FIXED	TIRTHA KR. DEORI AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SHARIF MR. S ZAMAN MR. M ALAM	SC, ELEM. EDU MR. T J MAHANTA MR. A BORUA MR D MAHANTA SC, SSA

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./1371/2025	UBAIDUR RAHMAN @ UBAYDUR RAHMAN Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
<u>MOTION</u>			
2 WP(C)/1347/2025 FIXED	KISHORE DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. N J KHATANAR	SC, HEALTH SC, FINANCE DEPTT. SC, PWD
<u>ADMISSION</u>			
3 WP(C)/1671/2024 FIXED	RISHAB KUMAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MS. M KECHII	GA, ASSAM MR. M BISWAS (r-5) MS. A K CHOPHI (r-5) SC, EXCISE DEPTT.
4 WP(C)/3870/2024 FIXED	SIDDHESWARI DEB Versus THE STATE OF ASSAM AND 4 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	GA, ASSAM MR. B GOGOI DY.S.G.I. SC, REVENUE SC, FINANCE DEPTT.
5 WP(C)/1545/2025 FIXED	M/S MEGHALAYA CONSTRUCTION AND SUPPLY COMPANY Versus HINDUSTAN STEEL WORKS CONSTRUCTION LIMITED AND 4 ORS.	MR. R HUSSAIN MR A A AHMED	DR. ASHOK SARAF (R-5) MR. S S ROY (C.G.C) MR P BARUAH(R-5) MR. D HAZARIKA (R-1,2,4) MR S J SAIKIA(R-5) MR. N N DUTTA(R-5) MR. N N DUTTA(R-5) MR P K BORA(R-5) B SARMA DY.S.G.I.
6 WP(C)/1643/2025 FIXED	PROGRESSIVE ENTERPRISES Versus THE STATE OF ASSAM	MR. A SARMA MR. K KALITA MR. LENTSO	MR. P P DUTTA (R-7) MS P SARMA(R-7) MS. P P DAS(R-7) SC, HEALTH

ORDERS

7	Cont.Cas(C)/746/2023 FIXED	M/S. B. A. FEEDS AND ANR Versus MANISH THAKUR AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS MS. M BORGOHAIN	MR. M BHAGABATI (R-1,2) MS G BORA (R-1,2) MS. B TALUKDAR (R-1,2) MR. B GOGOI (r-4) MR. B D DEKA (R-3) MR P NAYAK (r-4) MR. M DAS (R-3) MR A CHALIHA (r-4) N CHAUDHURY (R-3) MR A BHATRA (R-3) MR A DEKA (R-3)
8	Cont.Cas(C)/666/2024 FIXED	MOKABUL HUSSAIN Versus RAHUL KR GUPTA, IAS	MR. A K HUSSAIN	MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA
9	WP(C)/1597/2024 FIXED	RANJIT BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	SC, HEALTH
HEARING				
10	WP(C)/2086/2020 PART-HEARD, FIXED	OIL INDIA LTD. Versus THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.
	WITH I.A.(Civil)/960/2021 in WP(C)/2086/2020	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA Versus OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA
11	WITH WP(C)/8150/2017	OIL INDIA LTD. Versus THE UNION OF INDIA and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR L K RAJKONWAR MRS. A GAYAN MR. G PEGU MR D CHUTIA MR D CHUTIA MR. S CHOUHAN MR. D CHUTIA ASSTT.S.G.I.
12	WP(C)/1112/2015 WITH LCR, FIXED	AKHIL BHARATIYA CHAH MAZDOOR SANGHA Versus THE MANAGEMENT OF M/S BHOOTIACHANG TEA ESTATE	MR A DASGUPTA MS.B DAS	MR.S N SARMA MR.K KALITA MS.P KHOUND MR.A JAHID
13	WP(C)/3073/2015 FIXED	M/S PIZZA PALACE PVT. LTD. Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED and 4 ORS	MR.O P BHATI MR.T C DAS MR.J A AHMED MR.P SARMA MR.S KHAN	MR.B D DAS SC, APDCL
14	WP(C)/2274/2017 WITH LCR, FIXED	THE MANAGEMENT OF BATA INDIA LTD Versus HRIDAYANANDA PHUKAN and ANR.	MR.T ROY MS.B SARKAR MR.S DEY MRS I BEGUM	MR.P P DUTTA(R-1) MR.A BHATTACHARYYAR-1 MS.M KALITA(R-1) MR.A BORA(R-1)
15	I.A.(Civil)/2689/2022 FIXED in WP(C)/4811/2022 WITH WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. Versus SHAHI MD. KARIM	MR. S K MEDHI	R SARMAH
	WITH WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 4 ORS.	R SARMAH MS M KAKOTY MR. R B PHOOKAN	SC, NF RLY
16	WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/1359/2025 FIXED	JYOTSNA DAS Versus THE UNION OF INDIA AND 4 ORS.	MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/2349/2025 B/O	RABIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR N AHMED MR. M M ZAMAN M RAHMAN IMDADUL ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
<u>HEARING</u>				
3	WP(C)/3330/2020 PART-HEARD, FIXED	RAFIKA BIBI @ RAFIKA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WA/142/2023 PART-HEARD, B/O	THE INDIAN INSTITUTE OF TECHNOLOGY Versus DIPANKAR DAS AND 5 ORS.	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	SC, A I C T E MR K K MAHANTA (Sr. Advocate) (r-4) MS. B CHOUDHURY (R-3) MRS. R DEVI (r-2) MR. K M MAHANTA (r-4) MR. P. CHOUDHURY (R-3) MS N BEGUM (r-4) MR S GAUTAM (r-4) M R Sharma (r-4) J DAS (r-3) RESPONDENT IN PERSON(R-1) SC, U G C

5	WITH WA/350/2022	SUNIRMAL BHATTACHARJEE Versus THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	RESPONDENT IN PERSON (R-6) RESPONDENT IN PERSON (R-6) MS. B CHOUDHURY (r-3) MR. S K MEDHI MR. P. CHOUDHURY (r-3) SC, IITG DY.S.G.I. SC, U G C
6	WP(C)/4256/2013 WITH OFFICE NOTE, WITH INQUIRY REPORT SCANNED COPY OF CASE DIARY	RAJ KUMAR RABHA and 2 ORS. Versus THE UNION OF INDIA and 5 ORS	MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	MR.S C KEYAL GA, ASSAM MR. R K D CHOUDHURY (r-1 to3) MR.R SHARMA MRS. A GAYAN ASSTT.S.G.I.
7	WP(C)/710/2017 WITH LCR	ABDUL AJID @ MD. HARZID ALI Versus THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM(R-2-5) ASSTT.S.G.I.(R-1)
8	WP(C)/726/2017 WITH LCR	ISRAFIL ALI @ ISRAHIL ALI Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/760/2017 WITH LCR	SAIF UDDIN @ MD. SARIF UDDIN Versus THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM ASSTT.S.G.I.
10	WP(C)/781/2017 WITH LCR	KULSUM BIBI Versus THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/790/2017 WITH LCR	SHER MOHAMMAD @ SHAR MOHAMMAD ALI Versus THE UNION OF INDIA and 3 ORS	MR.A R SIKDAR MR.N AHMED MR.A KALAM	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 08/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. L C DEY	24-04-2025	To	15-05-2025
4)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
5)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
6)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
7)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
8)	MS. D GHOSH	05-05-2025	To	08-05-2025
9)	MR R ISLAM	05-05-2025	To	08-05-2025
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11)	MR B PRASAD	05-05-2025	To	09-05-2025
12)	MR P J BORAH	05-05-2025	To	09-05-2025
13)	MR D K MISHRA	05-05-2025	To	09-05-2025
14)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
15)	MR. K MIRA	09-05-2025	To	14-05-2025
16)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
17)	MR. S SHARMA	06-05-2025	To	08-05-2025
18)	MR. A K PURKAYASTHA	06-05-2025	To	08-05-2025
19)	MS. B BHUYAN	08-05-2025	To	09-05-2025
20)	MD. H BHUYAN	05-05-2025	To	06-06-2025
21)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025

22)	MR. R P SINGH	13-05-2025	To	31-05-2025
23)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

[For Thursday,8th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 04:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 6

[THIS BENCH WILL SIT AT 4:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/500/2017 PART-HEARD, WITH LCR	SMT. JOYTAN BIBI Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.S PAUL MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 08/05/2025

1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. L C DEY	24-04-2025	To	15-05-2025
4)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
5)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
6)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
7)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
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12)	MR P J BORAH	05-05-2025	To	09-05-2025
13)	MR D K MISHRA	05-05-2025	To	09-05-2025
14)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
15)	MR. K MIRA	09-05-2025	To	14-05-2025
16)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
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18)	MR. A K PURKAYASTHA	06-05-2025	To	08-05-2025
19)	MS. B BHUYAN	08-05-2025	To	09-05-2025
20)	MD. H BHUYAN	05-05-2025	To	06-06-2025
21)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
22)	MR. R P SINGH	13-05-2025	To	31-05-2025
23)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025



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[For Thursday, 8th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 CRL.A(J)/68/2019 6 Y 1 M 23 D :WITH LCR 5 FILES. P.B-2.	SMT. LUDHIYA SURIN Versus THE STATE OF ASSAM	MR. M SARMA, AMICUS CURIAE	PP, ASSAM
2 CRL.A(J)/110/2019 5 Y 10 M 24 D :WITH LCR 5 FILES. P.B-2.	AJAY SABAR Versus THE STATE OF ASSAM	MR. N HASSAN, AMICUS CURIAE	MR. U CHOUDHURY (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
3 CRL.A(J)/5/2020 6 Y 7 M 19 D :WITH LCR 5 FILES. P.B-2.	SAJAN MURA Versus THE STATE OF ASSAM	MR. A KALITA, AMICUS CURIAE	PP, ASSAM
4 CRL.A(J)/21/2020 5 Y 9 M 23 D :WITH LCR 4 FILES. P.B-2.	KUTU TELIPATHAR Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
5 Crl.A./110/2022 3 Y 0 M 28 D :WITH LCR 4 FILES. P.B-2. FIXED.	PIYAR UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM MR. T A RAHMAN MS. S NAZNEEN	MR. M H RAJBARBHUIYAN MRS. R CHETRI (r-2) MS. S RASUL (r-2) PP, ASSAM
6 Mat.App./22/2023 WITH LCR. B/O.	XXXXXXX Versus XXXXXXX	MR. K BHATTACHARJEE MS B TALUKDAR	MS. B BHUYAN(AMICUS CURIAE)
7 Mat.App./59/2023 WITH LCR + MOBILE HANDSET IN A BOX. FIXED.	XXXXXXX Versus XXXXXXX	MR K L GUPTA MR KRISHNANGSHU B	MR. S K GHOSH MS F AHMED
WITH I.A.(Civil)/3057/2024 in Mat.App./59/2023	XXXXXXX Versus XXXXXXX	MR. S K GHOSH	MR K L GUPTA
8 Crl.A./174/2023 WITH LCR 6 FILES. P.B-4 NOS. FIXED.	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	MR S H SIKDAR (R-2) PP, ASSAM
WITH I.A.(Crl.)/228/2024 in Crl.A./174/2023	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	PP, ASSAM

9	WITH Crl.A./252/2022 WITH LCR 4 FILES.	SHAJIT AHMED @ SAJIT AHMED . Versus THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR S A BARBHUYAN MR S T ADNAN	MS. L DEVI (R-2) PP, ASSAM
10	Crl.A./11/2024 WITH LCR 4 FILES. P.B-2. FIXED.	PASHAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MRS. B GOGOI MD. S Z B AKLAS MR. A M S MAZUMDER MS M BORAH	MS. S G BARUAH, AMICUS CURIAE (R-2) PP, ASSAM
	WITH I.A.(Crl.)/1237/2024 in Crl.A./11/2024	PASHAN ALI Versus THE STATE OF ASSAM AND ANR	MD. S Z B AKLAS MD. S Z B AKLAS MR. A M S MAZUMDER MS M BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
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23)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025



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2:00 PM to 4:45 PM

[For Thursday,8th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL
DIVISION BENCH OR AT 03:00 P.M. WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7528/2018 FIXED	BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD. EPF TRUST Versus UNION OF INDIA AND 4 ORS.	MR. M Z AHMED MR. A M DUTTA	MR. P K ROY (R2, R3, R4) MR. S K CHAKRABORTY (R2, R3, R4) MRS. A CHAKRABORTY (R2, R3, R4) MS. M DUTTA (R2, R3, R4) MR. S CHAUHAN (R5) MR. DEBABRAT CHUTIA (R5) MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I.
2	WP(C)/5424/2020	ON THE DEATH OF LATE SUNIL KUMAR, HIS LEGAL HEIR SMT. ALKA YADAV Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	ASSTT.S.G.I.
3	WITH WP(C)/4051/2020	ON THE DEATH OF SUNIL KUMAR HIS LEHAL HEIRS SMT. ALAKA YADAV Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MR. U N CHATTRY MR. O LASKAR MR H J SAIKIA Y SULTANA	MR. A K DUTTA ASSTT.S.G.I.
4	WP(C)/1315/2021	DWIPJYOTI PATOWARY Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS	GA, ASSAM
5	WP(C)/1713/2021 FIXED	PRANAB BARKAKATI AND 21 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA MS U SHARMA	GA, ASSAM M KATAKY SC, G U
6	WP(C)/1789/2021	PADMA RABHA Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM SC, AG MR R DHAR (SC, PWD) SC, PENSION SC, FINANCE DEPTT.
ORDERS				
7	Review.Pet./4/2024 WITH WP(C)/2486/2020 (D/O), FIXED	THE STATE OF ASSAM AND ANR. Versus AJITA NATH AND 6 ORS	MR S M T CHISTIE MR. R MAZUMDAR	

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LEAVE NOTE OF ADVOCATES FOR 08/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. L C DEY	24-04-2025	To	15-05-2025
4)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
5)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
6)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
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8)	MS. D GHOSH	05-05-2025	To	08-05-2025
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13)	MR D K MISHRA	05-05-2025	To	09-05-2025
14)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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18)	MR. A K PURKAYASTHA	06-05-2025	To	08-05-2025
19)	MS. B BHUYAN	08-05-2025	To	09-05-2025
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21)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
22)	MR. R P SINGH	13-05-2025	To	31-05-2025
23)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday, 8th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/598/2023 FIXED	MOHIBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR M H AHMED MS N SULTANA I AMIN	MR. S CHAUHAN (R5, R6) GA, ASSAM MR. A R SHOME (R5, R6) MR. A SARMA (r-5,6) MR. K KALITA (r-5,6) MR. P MAZUMDER (R5, R6) MR N ALAM (R5, R6) MR. LENTSO (r-5,6) SC, REVENUE
	WITH I.A.(Civil)/2127/2023 in WP(C)/598/2023	THE KHARUPETIA MUNICIPAL BOARD AND ANR. Versus MOHIBUR RAHMAN AND 4 ORS.	MR A SARMA	GA, ASSAM MS N SULTANA SC, REVENUE
2	WP(C)/1212/2023 FIXED	M/S DAYAL CONSTRUCTIONS AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	GA, ASSAM MR. BHASKAR DUTTA, SENIOR ADVOCATE (r-7,8) MR. S S ROY(R-2 TO 5) MR. SAIENDRA DEKA (r-7,8) MR. S BORTHAKUR (R-2 TO 5) MR J DAS (r-7,8)
	WITH I.A.(Civil)/2305/2024 in WP(C)/1212/2023	RANJU AGARWAL AND ANR Versus M/S DAYAL CONSTRUCTIONS AND 7 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAIENDRA DEKA MR. SAIENDRA DEKA MR J DAS	MR. B D KONWAR SR. ADV. MR. S S ROY MR. S BORTHAKUR MR H AGARWAL MR J SINGH
3	WP(C)/392/2023	RANJU AGARWAL AND ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAIENDRA DEKA MR J DAS	MR. B D KONWAR SR. ADV. (R4-R7, R9) MR H AGARWAL (R4-R7, R9) MR J SINGH (R4-R7, R9) MS M ZOMUANPUII (R4-R7, R9) MR P DOLEY (R4-R7, R9) SR. GA, ASSAM

	WITH I.A.(Civil)/154/2025 in WP(C)/392/2023	M/S DAYAL CONSTRUCTIONS AND 4 ORS Versus RANJU AGARWAL AND ORS	MR. B D KONWAR SR. ADV. MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR P DOLEY	GA, ASSAM MR. SAILENDRA DEKA MR. B DUTTA
4	WP(C)/4107/2023 FIXED	SHIW NATH SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	MR G N SAHEWALLA (R-5) GA, ASSAM MD ASLAM (R-5) MS. M BARMAN MR N ANIX SINGH (R-5) MR. S S ROY MR M SAHEWALLA MR M SAHEWALLA MR H K SARMA (R-5)
5	WP(C)/682/2025 CAVT. NO.005820/25,N FIXED	HAFSANA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. H ISLAM	SC, CO OP MR. M KHAN MR A K DAS MS J AKTAR FOR CAVEATOR
6	WP(C)/2104/2025 FIXED	M/S NUMALIGARH REFINERY LIMITED Versus THE UNION OF INDIA AND ORS.	MR. S SHARMA MS. P TALUKDAR MS. R SULTANA	SC, GST DY.S.G.I.
ORDERS				
7	I.A.(Civil)/731/2025 FIXED in WP(C)/905/2025	ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION Versus NIRAD KANT BAGLA	MR. D DAS SR. ADV MR. K KAKOTI	MR. D SARAF MR. S S GUPTA
	WITH WP(C)/905/2025	NIRAD KANT BAGLA Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 4 ORS.	MR. D SARAF MR. S S GUPTA	SC, ATEPFO G. GOSWAMI MR J BORAH MR. K KAKOTI MR N PATIRI
	WITH I.A.(Civil)/803/2025 in WP(C)/905/2025	NIRAD KANT BAGLA Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND ORS	MR. K N CHOUDHURY MR. D SARAF MR. S S GUPTA	SC, ATEPFO GA, ASSAM
	WITH I.A.(Civil)/806/2025 in WP(C)/905/2025	THE NUTRA TEA INDUSTRIES LLP Versus NIRAD KANT BAGLA	MR. R B PHOOKAN MR H K NATH A J KASHYAP	MR. D SARAF
8	WITH WP(C)/906/2025	NIRAD KANT BAGLA Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 4 ORS.	MR. D SARAF MR. S S GUPTA	SC, ATEPFO G. GOSWAMI MR J BORAH MR. K KAKOTI MR N PATIRI
	WITH I.A.(Civil)/730/2025 in WP(C)/906/2025	ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION Versus NIRAD KANT BAGLA	MR. D DAS SR. ADV MR. K KAKOTI	MR. D SARAF MR. S S GUPTA
	WITH I.A.(Civil)/794/2025 in WP(C)/906/2025	NIRAD KANT BAGLA Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND ORS	MR. K N CHOUDHURY MR. D SARAF MR. S S GUPTA	SC, ATEPFO GA, ASSAM
	WITH I.A.(Civil)/809/2025 in WP(C)/906/2025	THE NUTRA TEA INDUSTRIES LLP Versus NIRAD KANT BAGLA	MR. R B PHOOKAN MR H K NATH A J KASHYAP	
9	WP(C)/1662/2025 FIXED	SATYAJIT BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM

HEARING

10	WP(C)/2918/2015 FIXED	LATE MANOMOHAN BAISHYA, REPRESENTED BY RAMANI BAISHYA Versus THE STATE OF ASSAM AND 10 ORS	MR A M MAZUMDAR MR.R ISLAM MR.H MEDHI S K DAS N ALOM MR D N SARMAH	SC, FOREST(R9) GA, ASSAM(R1-6) MRS.V L SINGH SC, NHAI(R8) MR.L N DIHINGIA MR.H BURAGOHAIN SC, PWD(R7)
	WITH I.A.(Civil)/627/2017 in WP(C)/2918/2015	MANOMOHAN BAISHYA and 83 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR.R ISLAM MR.H MEDHI	SC, FOREST(R9) GA, ASSAM(R1-6) MRS.V L SINGH MR.B GOSWAMI SC, NHAI(R8) MR.L N DIHINGIA MR.H BURAGOHAIN ADDL. AG, ASSAM SC, PWD(R7)
11	WITH WP(C)/1128/2015	PRADIP MEDHI and 22 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR A M MAZUMDAR (P3) MR. R ISLAM MR.T AHMED MR. H MEDHI MR. D N SARMAH (P3)	GA, ASSAM (R1-5) SC, NHAI (R7) MR. D DEKA
	WITH I.A.(Civil)/616/2017 in WP(C)/1128/2015	PRADIP MEDHI and 22 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.R ISLAM MR.T AHMED MR.H MEDHI	GA, ASSAM(R1-5) SC, NHAI R7 MR.D DEKA
	WITH I.A.(Civil)/1377/2025 in WP(C)/1128/2015	DILRUBA YESMIN Versus THE STATE OF ASSAM	MD R ISLAM N ALOM	GA, ASSAM SC, REVENUE
12	WITH WP(C)/1945/2015	KHAIRUL HOQUE CHOUDHURY and 60 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR A M MAZUMDAR MR.R ISLAM MR.T AHMED MR.H MEDHI MR D N SARMAH	SC, FOREST MRS.V L SINGH MR.L N DIHINGIA MR.H BURAGOHAIN MR.G TAKU(R-10) SC, PWD MR.K GUPTA(R-10) SC, REVENUE
13	WP(C)/7173/2015 FIXED	LEDO SONALIGAON PATHAR PARICHALANA SAMITY Versus THE UNION OF INDIA and 5 ORS	MR C BARUAH MR K K MAHANTA (Sr. Advocate) MR. B BARUAH MR.P SHARMA MS N BEGUM MR S GAUTAM	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA
14	WITH WP(C)/2408/2016	NORTH EASTERN COALFIELDS Versus THE STATE OF ASSAM AND 6 ORS	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA	MR K K MAHANTA (Sr. Advocate) (r-7) GA, ASSAM MR. B BARUAH MS N BEGUM (r-7) MR S GAUTAM (r-7)
15	WP(C)/7732/2017 FIXED	BAJRANG TEA and INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR. S DEKA MS.J BORA MR.B DUTTA MR.D TUMUNG	MR G P BHOWMIK, SR. ADV (R-5) GA, ASSAM MS M KALITA (R-5) MS P CHETIA (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT

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LEAVE NOTE OF ADVOCATES FOR 08/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. L C DEY	24-04-2025	To	15-05-2025
4)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
5)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
6)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
7)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
8)	MS. D GHOSH	05-05-2025	To	08-05-2025
9)	MR R ISLAM	05-05-2025	To	08-05-2025
10)	MS N HASSAN	07-05-2025	To	09-05-2025
11)	MR B PRASAD	05-05-2025	To	09-05-2025
12)	MR P J BORAH	05-05-2025	To	09-05-2025
13)	MR D K MISHRA	05-05-2025	To	09-05-2025
14)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
15)	MR. K MIRA	09-05-2025	To	14-05-2025
16)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
17)	MR. S SHARMA	06-05-2025	To	08-05-2025
18)	MR. A K PURKAYASTHA	06-05-2025	To	08-05-2025
19)	MS. B BHUYAN	08-05-2025	To	09-05-2025
20)	MD. H BHUYAN	05-05-2025	To	06-06-2025
21)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
22)	MR. R P SINGH	13-05-2025	To	31-05-2025
23)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 8th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	Crl.Pet./185/2024 (FOR HEARING), WITH LCR 2 FILES(SCANNED COPY), FIXED	RAJAN LOHIA AND ANR Versus KAUSHAL BAWARI	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. S C BISWAS MR P KATAKI MR R DHAR MR N N UPADHYAYA MR. V PANDEY MR. B B KAKATI MR. A K DAS
MOTION				
2	Crl.Pet./1155/2024 B/O	JAGANATH PODDAR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS A BORAH	PP, ASSAM
3	Crl.Rev.P./127/2025 FIXED	DIMPI SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
4	Crl.Rev.P./149/2025 FIXED	MANOJ BAISHYA Versus THE STATE OF ASSAM AND ANR	MR. K K BHUYAN MR. B DEKA MS P BARUAH MR P PRAWAR	PP, ASSAM
5	Crl.Rev.P./164/2025	BISWAJEET BARUAH AND 2 ORS. Versus SMT JAYA CHANGMAI	MR. B D KONWAR SR. ADV. MRS J M KONWAR H BAISHYA MS M ZOMUANPUII MR P DOLEY	
6	Crl.Pet./530/2025	SRI PREETAM ROUT AND ANR Versus THE STATE OF ASSAM AND ANR	MR D TALUKDAR MD. S M RAHMAN	PP, ASSAM
7	Crl.Pet./531/2025	EKBAL HUSSAIN TAPADAR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
8	Crl.Pet./532/2025	LALIT BORAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. I U CHOWDHURY	PP, ASSAM
9	Crl.Pet./533/2025	SRI RATUL CHUTIA Versus THE STATE OF ASSAM AND ANR	MR. B CHETRI MS. D BORA	PP, ASSAM

10	Crl.Pet./534/2025	ZAHER ALI AND ANR Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	PP, ASSAM
11	Crl.Pet./535/2025	EZAZUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. A Z AHMED	PP, ASSAM
12	Crl.Pet./536/2025	SRI GAGAN KALITA Versus THE STATE OF ASSAM AND ANR	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
<u>ADMISSION</u>				
13	Crl.Pet./1002/2023 FIXED	NITAI CH RAY Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	MR. A K BARUAH (R-2) MR. R A PRAMANIK(R-2) MR. H NATH(R-2) PP, ASSAM
14	Crl.Pet./147/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	IKBAL BAHAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
15	Crl.Rev.P./341/2024 WITH LCR 4 FILES, FIXED	UDHAB CHANDRA DEKA Versus THE STATE OF ASSAM AND ANR	MR. T DEURI J RABHA MS A DAS	MR. M DUTTA (R-2) MS S DEV (R-2) L DEKA (R-2) PP, ASSAM
<u>BAIL HEARING</u>				
16	AB/334/2025 FIXED	RAHUL ROY Versus THE STATE OF ASSAM	MR. M K DAS C SAIKIA	PP, ASSAM
	WITH I.A.(Crl.)/222/2025 in AB/334/2025	ANIL KUMAR KHARKIA Versus RAHUL ROY AND ANR	MR H BETALA P K KHAKHOLIA	
17	WITH AB/415/2025	SIBU MANDAL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. M ALAM MS R DEKA	PP, ASSAM
	WITH I.A.(Crl.)/223/2025 in AB/415/2025	ANIL KUMAR KHARKIA Versus SIBU MANDAL AND ORS	MR HARISH BETALA	PP, ASSAM
<u>ORDERS</u>				
18	I.A.(Crl.)/683/2022 WITH LCR 5 FILES, B/O in CrI.A./287/2022	SAHA ALOM LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	MR D GOGOI(AMICUS CURIAE FOR R-2) PP, ASSAM
	WITH Crl.A./287/2022	SAHA ALOM LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	MR D GOGOI(AMICUS CURIAE FOR R-2) PP, ASSAM
19	I.A.(Crl.)/226/2024 WITH LCR 5 FILES, OFFICE NOTE, FIXED in CrI.A./61/2024	SADDAM HUSSAIN @ SAMSUL ALOM BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
	WITH Crl.A./61/2024	SADDAM HUSSAIN @ SAMSUL ALOM BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	MS. R B BORA (r-2) MS. R B BORA (r-2) MS. D GHOSH (r-2) MR. M AHMED (r-2) MS H BETALA (r-2) MS A HUSSAIN (r-2) MR I CHAKMA (r-2) MR. S. K. CHAKMA (r-2) MR A.K. HAJONG (r-2) PP, ASSAM
<u>HEARING</u>				

20	Crl.A./220/2021 3 Y 5 M 6 D.;PART-HEARD, LCR 4 FILES, OFFICE NOTE, FIXED	MD. SULTAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. R BARUAH MR. A SARMAH MR. D BORA MR. N MAHAJAN	PP, ASSAM
21	Crl.Rev.P./331/2009 WITH LCR 3 FILES AND P.B., FIXED	BISHU MUKHERJEE and ORS. Versus THE STATE OF ASSAM	MR.A S BHATTACHARJEE MR.S BHUYAN MR.K R PATGIRI MS.C DAS MR.B BARMAN MR.C PHUKAN MR.G M PAUL	MS. B SARMA, AMICUS CURIAE (R-2) PP, ASSAM
22	Crl.A./103/2012 WITH LCR 1 BUNDLE, FIXED	KHAGENDRA NATH BORO @ BORO Versus CENTRAL BUREAU OF INVESTIGATION	MR. A M BORA MR.M CHOUDHURY MR. B BHAGAWATI MS. C CHOUDHURY MR G A HUSSAIN MR.P K MUNIR MR.B BHAGAWATI	SC, CBI
23	WITH Crl.A./114/2012	HARAKANTA DEKA Versus CENTRAL BUREAU OF INVESTIGATION,	MR.D K DAS MS.M BORO MRR BARMAN	SC, CBI
24	Crl.A./84/2013 WITH LCR 6 FILES, FIXED	SHAHIDUL ISLAM Versus STATE OF ASSAM	MR.A SHARIF MR.F ISLAM	PP, ASSAM
25	Crl.Rev.P./98/2013 WITH LCR 4 FILES, FIXED	SARUBHAI DAS @ ARUN DAS and ANR. Versus THE STATE OF ASSAM	MS.P BORAH MR.S BORTHAKUR MR.P K BORA	PP, ASSAM
26	Crl.Rev.P./99/2013 WITH LCR 5 FILES, FIXED	PRASANTA KAKATI and 2 ORS Versus THE STATE OF ASSAM	MR. P K BORAH MS.P BORAH MR.S BORTHAKUR	PP, ASSAM
27	Crl.A./127/2013 WITH LCR 5 FILES, FIXED	ABDUL MALEK Versus STATE OF ASSAM	MR.S BHUYAN MR.K M HALOI MRA KUNDU MR.T RAHMAN MR. R NATH	PP, ASSAM
28	Crl.Rev.P./213/2017 WITH LCR 4 FILES	MD AKKAS ALI and 3 ORS Versus STATE OF ASSAM and ANR	MS.B CHOUDHURY MR.B M CHOUDHURY MR.U CHOUDHURY MS.M KAR MR.A H KHANDAKAR	MR.J H LASKAR(R-2) MR.I H LASKAR(R-2) MR.P K DEKA(R-2) PP, ASSAM
29	Crl.Pet./728/2017 WITH LCR 5 FILES, FIXED	ABDUR RAKIB ANSARI and ANR. Versus ZERIFA JANNAT	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.D J KAPIL	MR.D BARMAN MR. A MOLLAH MR. M ISLAM MR.H A AHMED
30	WITH Crl.Pet./217/2016	ABDUR RAKIB ANSARI Versus ZERIFA JANNAT	MR. S S DEY MS. A BHATTACHARJEE MR. M NATH MR. D P BORAH MR. A ROY	MR. A F N U MOLLAH MR. M ISLAM MR. N UDDIN MS. S HALAI
31	WITH Crl.Pet./128/2017	ABDUR RAKIB ANSARI and 3 ORS. Versus ZERIFA JANNAT	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR. M ISLAM MR.D J KAPIL	MR. A F N U MOLLAH MR.S P CHITTAWAT MR.J A AHMED MR. N UDDIN
32	WITH Crl.Pet./188/2017	ABDUR RAKIB ANSARI and 3 ORS. Versus ZERIFA JANNAT	MR S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH	MR A F N U MOLLAH MR. M ISLAM MR J A AHMED PP, ASSAM MR. N UDDIN

33	Crl.A./250/2018 WITH LCR 3 FILES	IDRISH ALI Versus THE STATE OF ASSAM AND 4 ORS	MR M J QUADIR MR. N ANSARI	MR. J AHMED (R2-R5) MRS R BEGUM (R2-R5) MR S Z AHMED (R2-R5) PP, ASSAM
34	Crl.Pet./1152/2018 FIXED	NIRANJAN BORA Versus REKHA BORA	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	MS. M B BARUAH (Legal Aid Counsel))
35	Crl.Pet./1171/2019 WITH LCR 2 FILES, FIXED	ENARA BEGUM AND ANR Versus State Of Assam	MS. R CHOUDHURY MR. A WAHAB MR D. CHAKRABORTY	MR. A ALAMGEER MR. A ALAM PP, ASSAM
36	Crl.A./100/2020 WITH LCR 2 FILES	SRI NIKESH KUMAR AGARWALA Versus DAULAT RAM BANGSHAL AND 2 ORS	MR G N SAHEWALLA MR. P BORA MR. A CHETIA MS. S KATAKEY MS. S. TODI	MR S KHOUND MR H K NATH
37	Crl.A./242/2022 WITH LCR 3 FILES, FIXED WITH I.A.(Crl.)/589/2022 in Crl.A./242/2022	MD. MOJIBOR SHEIKH Versus THE STATE OF ASSAM AND ANR. MOJIBOR SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR P K DAS MR. M BARUAH MR D S DEKA MR D S DEKA	MS. M BARMAN (Legal Aid Counsel,R-2) PP, ASSAM PP, ASSAM
38	I.A.(Crl.)/351/2022 3 Y O M 17 D :WITH LCR 4 FILES, OFFICE NOTE in Crl.A./137/2022 WITH Crl.A./137/2022	DHIRAJ KUMAR KAKATI Versus THE STATE OF ASSAM AND ANR. DHIRAJ KUMAR KAKATI Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY M S HUSSAIN MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY M S HUSSAIN	PP, ASSAM PP, ASSAM
39	Crl.Pet./8/2023 WITH LCR 1 FILE, FIXED WITH	MD MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
40	Crl.Pet./538/2020	MD. MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA	PP, ASSAM
41	Review.Pet./123/2023 IN MAC.APP. 767/2022(D/O), WITH LCR	xxx Versus THE NATIONAL INSURANCE COMPANY LTD.	MS. RUKMINI BARUA MS. PADMINI BARUA	MS. C MOZUMDAR (r-3) MR. S P SHARMA (r-3)
42	Crl.Pet./1141/2024 FIXED	MAHBUBUL HOQUE Versus THE STATE OF ASSAM AN ANR	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	MR. D NATH (R-2) MS. M SHARMA (R-2) PP, ASSAM
43	I.A.(Crl.)/399/2025 WITH LCR 5 FILES, P.B.-1, B/O in Crl.A./114/2020 WITH Crl.A./114/2020	JOHIRUL ISLAM @ JAHIRUL ALI Versus THE STATE OF ASSAM JOHIRUL ISLAM @ JAHIRUL ALI Versus STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM MR. N J DUTTA MR. N AHMED MR F HAQUE MR R A AHMED MR. S K M ALOMGIR MR A ISLAM	MR. A R SIKDAR (R-2) MR. S I TALUKDAR (R-2) M M ZAMAN (R-2) PP, ASSAM MR. A R SIKDAR (R-2) MR. S I TALUKDAR (R-2) M M ZAMAN (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. L C DEY	24-04-2025	To	15-05-2025
4)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
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12)	MR P J BORAH	05-05-2025	To	09-05-2025
13)	MR D K MISHRA	05-05-2025	To	09-05-2025
14)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
15)	MR. K MIRA	09-05-2025	To	14-05-2025
16)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
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21)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
22)	MR. R P SINGH	13-05-2025	To	31-05-2025
23)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,8th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1990/2021 PART-HEARD, FIXED	MAMTAJ BEGUM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, ELEM. EDU SC, SSA
2	WP(C)/466/2020 FIXED	ABINASH KALINDI Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MR. S R GOGOI MR H BARUAH MS S SHARMA	SC, ELEM. EDU GA, ASSAM MR B SHARMA MR B SHARMA MR S SHARMA
3	WP(C)/1010/2020 FIXED	SUNAYAN DEKA Versus INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 3 ORS	MR S DEY MS. D GHOSH	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR H DAS (R4) MR. B C DEKA (R4) MR A B DEY MR. S SUTRADHAR SC, IITG
4	WP(C)/654/2022 FIXED	SMTI. JYOTI PEGU Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH MR H MAZUMDER	SC, EDU SC, FINANCE
5	WP(C)/3529/2024 FIXED	SONASWARI RAMCHIARY Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, ELEM. EDU SC, BTC SC, FINANCE
6	WP(C)/6475/2024 FIXED	DR. ANAMYA ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN	SC, HIGHER EDU GA, ASSAM
BAIL HEARING (BA)				
7	Bail Appln./522/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL GAFFAR @ ASHOBA Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER	PP, ASSAM
ORDERS				
8	Cont.Cas(C)/251/2022 PART-HEARD, FIXED	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. Versus M.S. MANIVANNAN, IAS AND ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2) SC, FINANCE

HEARING

9	WP(C)/1321/2023 PART-HEARD, FIXED	AZHARUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MRS. J BEGUM	SC, ELEM. EDU SC, SSA SC, FINANCE
10	WP(C)/7471/2016	ATUL CHANDRA DAS Versus STATE OF ASSAM and 6 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION SC, BTC
11	WP(C)/6252/2018	GULZAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR J ABEDIN MR. U K NAIR MR. A CHETRY MR. M KALITA MR. R AHMED MR. M P SARMA MR. J HATIMURIA MR. P P DAS	MS. M D BORAH (GA, ASSAM, R-1) MR. C BHATTACHARJEE (SC, SECONDARY EDUCATION, R-2,3,4)
12	WP(C)/6138/2019	ALL ASSAM ADDITIONAL (CONTRACTUAL) TEACHERS ASSOCIATION AND 4 ORS. Versus THE STATE OF ASSAM AND 25 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU. SC, FINANCE
	WITH I.A.(Civil)/3916/2019 in WP(C)/6138/2019	ALL ASSAM ADDITIONAL (CONTRACTUAL) TEACHERS ASSOCIATION AND 4 ORS. Versus THE STATE OF ASSAM AND 25 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
13	WITH WP(C)/5660/2016	MOHAN KUTUM and 92 ORS Versus THE STATE OF ASSAM AND 325 ORS	MR.P K GOSWAMI MR.B P BORAH MS. S SAIKIA MRS.J BORAH MRB TAID MR.P J DUTTA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
14	WITH WP(C)/5919/2016	MD. PAINUR ALI and 44 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR.P K GOSWAMI MR.B P BORAH MRB TAID MR.P J DUTTA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
15	WITH WP(C)/6842/2016	MINTU PATGIRI and 110 ORS. Versus THE STATE OF ASSAM AND 17 ORS	MR.P K GOSWAMI MR.B P BORAH MRB TAID MR.P J DUTTA	GA, ASSAM SC, SECONDARY EDUCATION SC, RMSA SC, FINANCE
16	WITH WP(C)/731/2017	SANJAY BISWAKARMA and 9 ORS. Versus STATE OF ASSAM and 15 ORS.	MR.P K GOSWAMI MR.B P BORAH MR B TAID MR.P J DUTTA	GA, ASSAM
17	WITH WP(C)/733/2017	ABDUL AZIZ and 85 ORS. Versus THE STATE OF ASSAM and 19 ORS.	MR.B P BORAH MR B TAID MR.P J DUTTA	SC, EDUCATION SC, SSA
18	WITH WP(C)/3602/2017	RAJA CHETIA and 31 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.P K GOSWAMI MR.B P BORAH MR.P J DUTTA	SC, EDUCATION SC, FINANCE
19	WP(C)/2795/2020 FIXED	MITALI DUTTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH	SC, HIGHER EDU
20	WP(C)/3619/2020	MAITRAYEE CHAKRAVARTY Versus THE STATE OF ASSAM AND 2 ORS.	MR. D K SARMAH MS. A TALUKDAR	SC, HIGHER EDU
21	WP(C)/1035/2023	Y. KAMALJIT SINGHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N H BARBHUIYA MS N J BEGUM	SC, ELEM. EDU GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. L C DEY	24-04-2025	To	15-05-2025
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23)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Thursday,8th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/2410/2025	MITHU YADAV Versus THE GAUHATI HIGH COURT AND 5 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, GHC
<u>ADMISSION</u>				
2	WP(C)/1749/2024	SIKHA DUTTA Versus THE GAUHATI HIGH COURT AND 2 ORS.	MR. A BHATTACHARJEE MR. D J KAPIL	SC, GHC
3	WP(C)/2466/2024	TAPASH BHARADDWAJ AND ANR Versus THE GOVT OF ASSAM AND 3 ORS	MR D DEKA MR. J BHARALI MR N J KUMAR	GA, ASSAM MR. M KALITA(R-4) MR. A PHUKAN(R-4) MR. N M DAS(R-4) MR. J HATIMURIA(R-4) SC, GHC
4	WP(C)/3056/2024	KABITA BORA Versus THE STATE OF ASSAM AND 5 ORS	A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR S A BARBHUYAN	MR. M K CHOUDHURY (R-5, 6) GA, ASSAM MR P BHARDWAJ (R- 5, 6) MR P BHARDWAJ (R- 5, 6) MR. M SARMA (R- 5, 6) MS. ANASUYA C (R- 5, 6) SC, GHC
5	WP(C)/3432/2024	DHARITRI DEKA Versus THE STATE OF ASSAM AND 5 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, GHC SC, FINANCE
6	WP(C)/3592/2024	MD. RASHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM S PAUL MR. A H MOLLAH	GA, ASSAM MR. S DAS MR A W AMAN(R-5) MR SARFRAZ NAWAZ(R-5) MR. SURAJIT DAS(R-5) MR S A BARBHUYAN(R-5) SAMIM RAHMAN(R-5) SC, GHC
7	WP(C)/5763/2024	BIPUL BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MS. P P DAS	GA, ASSAM MR. B GOGOI MS. S SARMA(Resp. 4 & 5) SC, GHC

8	WP(C)/6669/2024 FIXED	PARVEZ ALI AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MR H ROHMAN	GA, ASSAM MR. M KHAN(R-6) MR A K DAS (R-6) SC, GHC
9	WP(C)/590/2025	DIPU MANI KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. R SARMAH MS. M PAUL	GA, ASSAM MS. A MEDHI(R-6) MS. D SONOWAL(R-6) A W AMAN(R-6) MR. R A CHOUDHURY (R-6) MR SARFRAZ NAWAZ(R-6) MR. SURAJIT DAS(R-6) MD A RAHMAN(R-6) SAMIM RAHMAN (R-6) SC, GHC

ORDERS

10	I.A.(Civil)/1824/2023 FIXED in WP(C)/1344/2023 WITH WP(C)/1344/2023	SAMUJJAL KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. S D ROY	GA, ASSAM SC, GHC
		SAMUJJAL KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. S D ROY B DAS MS. J GAYAN	GA, ASSAM SC, GHC
11	WP(C)/2814/2023 FIXED	PRABHAKAR KAKATI Versus THE STATE OF ASSAM AND 3 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM MR. R ALI (R-3) MR H A AHMED (R-3) SC, GHC
12	WP(C)/2118/2024	KHAGEN KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
13	WP(C)/4004/2024	KAMKHOLUN LHOJEN Versus THE GAUHATI HIGH COURT AND 4 ORS	MR. R BORA MS R MEDHI MR. S UDDIN	GA, ASSAM SC, GHC
14	WP(C)/6777/2024	RANJIT SARKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	GA, ASSAM MR H K DAS, SC GHC
15	WP(C)/505/2025	JYOTSHNA MUCHAHARY AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	GA, ASSAM MR. A K HUSSAIN (R-7) MR. B HUSSAIN(R-7) SC, GHC
16	I.A.(Civil)/972/2025 in WP(C)/304/2024 WITH WP(C)/304/2024	PARAMESH SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R SARMA A H CHOUDHURY	GA, ASSAM SC, FINANCE SC, GHC
		PARAMESH SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. T DEURI MR. R SARMA	GA, ASSAM SC, AG SC, FINANCE SC, GHC
17	WP(C)/1289/2025	PRANJIT BANIK Versus THE STATE OF ASSAM AND 4 ORS.	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	GA, ASSAM MR J PAYENG (R-5) MS. SUSMITA DOLEY(R-5) SC, GHC

HEARING

18	WP(C)/6653/2014	SUKHAMAY DEY Versus THE STATE OF ASSAM AND 8 ORS	MR.A J SARMA MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG MR.K BUI	MR.C BARUAH MR S S DEY (SC, GHC) GA, ASSAM SC, AG MR.U K NAIR MR.B GOGOI MR. R K TALUKDAR (R-7) SC, PENSION SC, FINANCE (SC, GHC)
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19	RSA/224/2015 WITH LCR, FIXED	RAMLAL SARMAH and ANR, Versus MUSSTT. IRON NESSA and 9 ORS,	MR.A BHATTACHARJEE MR.P K GARODIA MS.P SARMA MR.R DUARAH	MR. A C SARMA(R-1 TO 8) MS.T GOSWAMI(R- 1-8) MR G BHARADWAJ(R-9) MR G BHARADWAJ(R-9) MR B DEORI (R-9) MR B DEORI (R-9)
20	WP(C)/6090/2017 FIXED	SHANAI MIA CHOUDHURY Versus THE STATE OF ASSAM and ANR.	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. S A SIKDER MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MR. A U AHMED	GA, ASSAM SC, GHC
21	WP(C)/763/2018	MAHESH HAZARIKA Versus THE GAUHATI HIGH COURT AND 3 ORS.	MR. N BORAH MR. H MAZUMDER	MR. Y DOLOI (SC, TRANSPORT DEPTT.) MR. U K NAIR (SC, GHC) MR. A DHAR (R-3) MD. F FARIDI (R-3)
22	WP(C)/419/2023	SMITA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. A CHAMUAH MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. S D ROY MS. J GAYAN MR. R K SARMA	SC, FINANCE GHC
23	WP(C)/6343/2023 FIXED	LAKHINATH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR H K DAS (R-2, R-3 & R-5) MRS. K BARPUZARI (R-4) MR. A CHAMUAH (R-4) SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 08/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
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[For Thursday, 8th May 2025]

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	Bail Appln./1140/2025	ANIKET SOVASARIA Versus THE UNION OF INDIA AND 2 ORS.	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, GST
2	Bail Appln./1199/2025 BA 618/2024, BA 618/2025(D/O)	DEBAJIT SAHA Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	SC, NCB
<u>MOTION (BA)</u>				
3	Bail Appln./1388/2025	MD. SAFIQR RAHAMAN Versus THE UNION OF INDIA	MR U S BORGHAIN M DAS	SC, NCB
4	Bail Appln./1415/2025 B/O	UMAKANTA KALITA @ UMA KT KALITA ALIAS MAINA KALITA Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
5	Bail Appln./1421/2025	BIJOY DAS AND ANR Versus THE STATE OF ASSAM	MR. SANU HUSSAIN MR. SANU HUSSAIN	PP, ASSAM
6	Bail Appln./1448/2025	AMIR KHAN AND ANR Versus THE UNION OF INDIA	MR. M ALI MR J. E. SARKAR H R KHAN	SC, NCB
<u>BAIL HEARING (BA)</u>				
7	Bail Appln./3624/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SUHEL AHMED @ SIBLU Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. J GHOSH	PP, ASSAM
8	Bail Appln./465/2025 WITH CASE RECORD(SCANNED COPY), FIXED	JAMIR ALI @ JOMIR Versus THE STATE OF ASSAM AND ANR.	MD. R ALI MR. A M KHAN MR T T MONI MR S PRODHANI	MS. D SAIKIA (AMICUS CURAIE, R-2) PP, ASSAM
9	Bail Appln./543/2025 WITH OFFICE NOTE, FIXED	GURVEER SINGH Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM SC, NCB
10	Bail Appln./1205/2025 WITH OFFICE NOTE	EUSUF ALI @ YUSUB ALI Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	SC, NCB

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BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./109/2011 WITH LCR	SMT. SANGITA DEVI JALLAN Versus M/S TRASDE AND TRANS. T.N.TOWAR AND ORS	MR.J SINGH MS. SUDAKSHINA K. MR.B U LASKAR MS. P BARUAH MR. D GUPTA	MS.R D MOZUMDAR MS.N BARUAH MR.R C PAULR-3 MR.A SHAKIL(R-3)
2	WITH MACApp./107/2011	UNITED INDIA INSURANCE CO. LTD. Versus SANGITA DEVI JALLAN AND ORS	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.A SARMAHR-5 MR.R C PAUL(R-4) MS. SUDAKSHINA K.(R-1) MR.M AGARWALLA(R-5)(-1) MS. P BARUAH (R-1) MR.J KHAN(R-2&3) MR.M BERIA(R-2&3) MS.D TAMULI(R-2&3)
	WITH MC/1791/2011 in MACApp./107/2011	UNITED INDIA INSURANCE CO. LTD. Versus SANGITA DEVI JALLAN AND ORS	MR.D K DAS MR.R GOSWAMI MR.I ALAM	
3	MACApp./198/2011 WITH LCR	SANJAY BORKAKOTY Versus PRASHANTA SAIKIA AND ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	MR. C CHAKRAVARTY (R-2) MR D DAS (R-2) MR B P SARMAH (R-2) B SAHA (R-2) SC, A S T C
4	MACApp./47/2019 WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus SRI SONAKAR BEHERA AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B CHOWDHURY
5	MACApp./259/2023 WITH LCR	PRAMILA THAKURIA Versus THE ORIENTAL INSURANCE COM. LTD. A	B R DAS MS M BHARATI	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA

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13)	MR D K MISHRA	05-05-2025	To	09-05-2025
14)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CIVIL BENCH-I]

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1452/2025	USMAN ALI Versus THE STATE OF ASSAM	MR. A R BHUYAN MR S ABDULLAH	PP, ASSAM
2	Bail Appln./1454/2025	AZIZ MIAH Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
3	Bail Appln./4616/2023 BA 2622/2023, BA 2648/2023, BA 3409/2022(ALL D/O), WITH CASE RECORD(SCANNED COPY), FIXED	ABHIJIT NANDI Versus THE STATE OF ASSAM AND ANR	F K R AHMED MRS. H THAKURIA	MR S CHAKRABORTY(R-2) PP, ASSAM
<u>BAIL HEARING</u>				
4	AB/921/2025 FIXED	JIAUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
<u>ORDERS</u>				
5	I.A.(Civil)/1991/2023 WITH LCR, FIXED in RFA/4572/2023	M/S KAPALIN BIOSCIENCES INC Versus M/S HINDUSTAN TRADERS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	MR B SHARMA MR S SHARMA
	WITH RFA/4572/2023 (Filing Number)	M/S KAPALIN BIOSCIENCES INC Versus M/S HINDUSTAN TRADERS E	MR. S SARMA	
<u>HEARING</u>				
6	RSA/89/2008 WITH LCR	MD. SAHIDUL ISLAM and ORS Versus ON THE DEATH OF ABDUL JALIL HIS LEGAL HEIRS AND ORS	MR.P K KALITA MS.T GOSWAMI	MR. M U MONDAL MR. B RAHMAN MR. SHEELADITYA

7	RSA/134/2008 WITH LCR	ON THE DEATH OF BHUBAN MOHAN DAS, HIS LEGAL HEIRS SMT. LAKSHMI PRABHA DAS AND ORS Versus ON THE DEATH OF LATE SAMARESH BANERJEE HIS LEGAL HEIRS	MR.A NATH MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.C K S BARUAH MR.B K NATH MS.J RAJKHOWA MR.S N KRISHNATRAYA	MR.R J BORDOLOI MR.T BARUAH
	WITH MC/1980/2010 in RSA/134/2008	MRS.LAKSHMI PRABHA DAS and 6 ORS Versus SAMARESH BANERJEE and ORS	MS.A K CHOUDHURY MR. A NATH MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR. S N KRISHNATRAYA	MR.R J BORDOLOI MR.P K TALUKDAR MR. T BARUAH
8	RSA/91/2011 WITH LCR	MRS. ANJU SHARMA PANDEY Versus BASIR MIYAN and ANR,	MR.S P ROY MR.D NANDI MR.R P N SINGH MR.C SHARMA MR.B R DAS MR.K RAJBONGSHI	MR.B K BHATTACHARJEE DR.R SARMAH MS.J R THAKUR MR.A THAKUR MRS.P SAHA
9	RSA/112/2015 WITH LCR	MD KARIM UDDIN CHOUDHURY Versus MUSSTT. SABEYA AHMED and 3 ORS	MR S CHOUDHURY MR. N DAS MR.P K DEBROY MR.S DEY MS R MEDHI MR.P SEN	MR.B BANERJEE(R-1 - 4) MS. P CHAKRABORTY (R-1 TO 4) MR.J LASKAR(R-1 - 4) MR.M HUSSAINR-1 - 4 MR.N H BARBHUIYA(R-1 - 4)
	WITH I.A.(Civil)/1899/2022 in RSA/112/2015	MUSSTT. SABEYA AHMED AND 2 ORS Versus MD KARIM UDDIN CHOUDHURY	MR. N H BARBHUIYA MS N J BEGUM	MR. S D PURKAYASTHA MR P K DEBROY MR. P SEN
10	WITH RSA/229/2015	MD KARIMUDDIN CHOUDHURY Versus MUSSTT. SABEYA AHMED and 3 ORS	MR S CHOUDHURY MR. N DAS MR.P K DEBROY MR.S DEY MS R MEDHI MR.P SEN	MR.B BANERJEER-1 - 4 MS. P CHAKRABORTY (R-1 TO 4) MR.J LASKAR(R-1 - 4) MR.M HUSSAIN(R-1 - 4) MR.N H BARBHUIYA(R-1 - 4)
11	RSA/217/2015 CAVT. NO. 593/2015 WITH LCR, FIXED	SHRI PROMODE CHANDRA NATH and 4 ORS Versus SMTI GAYATRI MOHANTA and 4 ORS	MR.N DHAR MR. B MALAKAR MS.S DASGUPTA	MR.M K MAJUMDAR MR.S DAS MRM RAHMAN MR.B KALITA MR.F A HASSAN FOR CAVEATOR
12	RSA/337/2017 WITH LCR, FIXED	SRI AJOY RAY Versus MRS KALPANA METHEW	MR. A R SIKDAR MR.B K DAS MRG JALAN MR M AHMED MR. A HUSSAIN MR. S I TALUKDAR MR.H P GUWALA MR.H P NEOG	MS. R DUTTA LEGAL AID COUNSEL
13	RSA/310/2018 WITH LCR	SMTI IRA BARUAH and 3 ORS, Versus ANITA RAO	MR. A K PURKAYASTHA MR.M J BARUAH	MR.N DEKA MR.D DEKA
14	RSA/155/2019 WITH LCR, FIXED	SRI JIBAN CHANDRA MODAK Versus SRI JAYRAJ DAS AND 5 ORS.	MR D C CHAKRAVARTY	MR. S P CHOUDHURY (R1) MR DIFENSO M (R1)
	WITH I.A.(Civil)/2676/2019 in RSA/155/2019	SRI JIBAN CHANDRA MODAK Versus SRI JAYRAJ DAS AND 5 ORS.	MR D C CHAKRAVARTY	
15	RSA/265/2019 WITH LCR, FIXED	MD. AZAD ALI SHEIKH @ MD. AZAD ALI AND 2 ORS Versus ON THE DEATH OF AKMOT ALI SK, HIS LEGAL HEIRS- SHAYED ALI AND 7 ORS	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. K K DEY (R1-R4, R8) MR. A H M R CHOUDHURY (R5, R6) MR V K BAROOAH (R1-R4, R8)

16	Mat.App./31/2022 WITH LCR	XXXXXXX Versus XXXXXXX	MR. C BORUAH MR. DITUL DAS MR. R BORO	MR B SHARMA MS. M JAIN (LEGAL AID COUNSEL)
17	RFA/26/2023 WITH LCR, FIXED	RAKESH SHAH AND ANR. Versus LALLAN PRASAD SHAH	MR. R DE MS. D DEVI	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI
18	MFA/34/2023 WITH LCR	HAZRA KHATOON @ HAZRA KHATUN AND 2 ORS. Versus UNION OF INDIA	MR P K SARMA MR R S CHAUHAN MR D S DEKA	MR. S P CHOUDHURY MD. K ISLAM DY.S.G.I.
19	RFA/8/2024 WITH LCR	SAMIRAN CHANDRA LASKAR Versus STATE OF ASSAM AND 6 ORS.	MR. N NATH MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	GA, ASSAM SC, IRRIGATION
20	RSA/70/2024 WITH LCR	NILU GOGOI @ NILU GOGOI CHETIA Versus LAKHIMA DUTTA SAIKIA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR. K BORUAH MR. B HALDAR

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LEAVE NOTE OF ADVOCATES FOR 08/05/2025

1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. L C DEY	24-04-2025	To	15-05-2025
4)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
5)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
6)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
7)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
8)	MS. D GHOSH	05-05-2025	To	08-05-2025
9)	MR R ISLAM	05-05-2025	To	08-05-2025
10)	MS N HASSAN	07-05-2025	To	09-05-2025
11)	MR B PRASAD	05-05-2025	To	09-05-2025
12)	MR P J BORAH	05-05-2025	To	09-05-2025
13)	MR D K MISHRA	05-05-2025	To	09-05-2025
14)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
15)	MR. K MIRA	09-05-2025	To	14-05-2025
16)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
17)	MR. S SHARMA	06-05-2025	To	08-05-2025
18)	MR. A K PURKAYASTHA	06-05-2025	To	08-05-2025
19)	MS. B BHUYAN	08-05-2025	To	09-05-2025
20)	MD. H BHUYAN	05-05-2025	To	06-06-2025
21)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
22)	MR. R P SINGH	13-05-2025	To	31-05-2025
23)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 8th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1441/2025	BABUL HUSSAIN LASKAR @ BABUL HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
2	Bail Appln./1442/2025	NAZIR UDDIN Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
3	Bail Appln./1443/2025	BABUL ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
4	Bail Appln./1446/2025	SRI MODAN NGATE @ MADAN NGATE Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
5	Bail Appln./1449/2025	JULIA HAKIP @ JULIA TINNEITHEM HAKIP Versus THE UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	SC, DRI
6	Bail Appln./1450/2025	JINKU BORAH Versus THE STATE OF ASSAM	MR. B HALDAR MS S. BASAK MR B KARDONG	PP, ASSAM
7	Bail Appln./1451/2025	ABU SAYED KHAN Versus THE UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	SC, NCB
8	Bail Appln./1453/2025	ABDUL MANNAN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
BAIL HEARING (BA)				
9	Bail Appln./379/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ABJAL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
10	Bail Appln./483/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD NADEEN AZIZ Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
11	Bail Appln./772/2025	SRI JIT BAHADUR JOGI Versus THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM

12	Bail Appln./899/2025 WITH CASE RECORD(SCANNED COPY)	NAYMUL HOQUE Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
13	WITH Bail Appln./1190/2025	HABIB AHMED Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
14	Bail Appln./916/2025 FIXED	MD HASU MIYA AND ANR Versus THE STATE OF ASSAM	MD. MEHDI HASSAN MR. M R SODIAL MS S Z HAYAT	PP, ASSAM
15	Bail Appln./1085/2025 WITH OFFICE NOTE, FIXED	ROFIQUL HOQUE BEPARI @ RASHIDUL HOQUE BEPARI Versus THE STATE OF ASSAM	A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS SAMIM RAHMAN	PP, ASSAM
16	Bail Appln./1187/2025 WITH OFFICE NOTE, FIXED	MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY	PP, ASSAM
17	Bail Appln./1246/2025	RAVI KUMAR AND ANR. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
18	Bail Appln./1254/2025 FIXED	GIAS UDDIN Versus THE STATE OF ASSAM	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH M ALI	PP, ASSAM
19	Bail Appln./1259/2025 WITH OFFICE NOTE, FIXED	MANJINDER SINGH Versus THE UNION OF INDIA	MR. T HUSSAIN	SC, NCB
20	Bail Appln./1266/2025 WITH OFFICE NOTE, FIXED	JOGESWAR DAS Versus THE STATE OF ASSAM	MR. KAUSAR AHMED TAWHID LASKAR MR. D K AGARWALA A BORBHUYAN	PP, ASSAM
21	Bail Appln./1276/2025 FIXED	MD NIZAMUDDIN AHMED Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
22	Bail Appln./1278/2025 FIXED	ABDUL MANNAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
23	Bail Appln./1281/2025 WITH OFFICE NOTE, FIXED	JANGPAO HOOKIP AND ANR Versus THE UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA A SAHA	SC, DRI SC, DRI
24	Bail Appln./1282/2025 WITH CASE RECORD(SCANNED COPY), FIXED	KHACHRUL ISLAM Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY K A SODIAL	PP, ASSAM
25	Bail Appln./1315/2025 FIXED	MATIN SHEIKH Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
26	Bail Appln./1353/2025 WITH OFFICE NOTE, FIXED	RABIN SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. R B PHOOKAN MR P CHOUDHURY MS P SAIKIA	PP, ASSAM
BAIL HEARING				
27	AB/143/2025 FIXED	SHUKKUR ALI @ SUKUR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S. ALOM	PP, ASSAM
28	AB/453/2025 FIXED	BAMANG SEI Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
29	AB/454/2025 FIXED	TAYO TALLOM RENDING Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM

30	AB/455/2025 FIXED	NABAM SINA Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
31	AB/456/2025 FIXED	TECHI ALBAN Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
32	AB/597/2025 FIXED	BOKKAR ALI @ ABU BAKKAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MS. N.A. BEGUM	MR. J AHMED(R-2) R BEGUM(R-2) MR H RAHMAN (R-2) PP, ASSAM
33	AB/609/2025	JOHOR UDDIN SK AND ANR Versus THE STATE OF ASSAM	MR Z ALAM MR. T A RAHMAN	PP, ASSAM
34	AB/765/2025	JOHEV RAMIZ @ JOVEZ RAMIZ Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI N. CHOUDHURY	PP, ASSAM
35	AB/816/2025 FIXED	MD DULAL ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
36	AB/838/2025 FIXED	JAKIR HUSSAIN KHAN Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MR Z RAHMAN R BEGUM H G DAISY	PP, ASSAM
37	AB/855/2025 WITH OFFICE NOTE, FIXED	SABINA YESMIN AMIR HUSSAIN SHEIKH AND 7 ORS. Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
38	AB/900/2025 FIXED	RUP KHAN AND ANR. Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
39	AB/942/2025 FIXED	SAHINUR MONDAL Versus THE STATE OF ASSAM	MR. J AHMED H G DAISY	PP, ASSAM
40	Bail Appln./1322/2025 FIXED	MAJEN ALI SK Versus THE STATE OF ASSAM	MR. J AHMED H G DAISY	PP, ASSAM

HEARING

41	Crl.Rev.P./350/2022 WITH LCR 2 FILES, FIXED	MAZIBAR RAHMAN Versus AFROJA PARBIN	MR R DHAR MD. A MATLIB	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN
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LEAVE NOTE OF ADVOCATES FOR 08/05/2025

1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. L C DEY	24-04-2025	To	15-05-2025
4)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
5)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
6)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
7)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
8)	MS. D GHOSH	05-05-2025	To	08-05-2025
9)	MR R ISLAM	05-05-2025	To	08-05-2025
10)	MS N HASSAN	07-05-2025	To	09-05-2025
11)	MR B PRASAD	05-05-2025	To	09-05-2025

12)	MR P J BORAH	05-05-2025	To	09-05-2025
13)	MR D K MISHRA	05-05-2025	To	09-05-2025
14)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
15)	MR. K MIRA	09-05-2025	To	14-05-2025
16)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
17)	MR. S SHARMA	06-05-2025	To	08-05-2025
18)	MR. A K PURKAYASTHA	06-05-2025	To	08-05-2025
19)	MS. B BHUYAN	08-05-2025	To	09-05-2025
20)	MD. H BHUYAN	05-05-2025	To	06-06-2025
21)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
22)	MR. R P SINGH	13-05-2025	To	31-05-2025
23)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 8th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETC

COURT NO: 20

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2251/2025 FIXED	BINOD KALITA Versus STATE OF ASSAM AND 3 ORS.	MR. B K DAS MS. P DAS	SC, PWD
ADMISSION				
2	WP(C)/5120/2018	JONALI BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K TIWARI MR S DEY MR. A BHATTACHARJEE MR. S P SINGH YADAV MR. A R GOGOI	GA, ASSAM
3	WP(C)/6302/2023 FIXED	HIRANYA BARMAN Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
4	WITH WP(C)/6304/2023	SIMANTA JYOTI BARUAH Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
5	WITH WP(C)/6305/2023	PRADIP KUMAR SARMA Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
6	WP(C)/336/2024 FIXED	MD. MUKIBUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. Z HAMMAD	GA, ASSAM

7	WP(C)/2697/2024 FIXED	LATHRANG BORN BUAM Versus UNION OF INDIA AND 23 ORS	MR. K N CHOUDHURY MR. S P SHARMA MR. S P SHARMA MS U SHARMA MR. A KASHYAP MR. K AHMED	A W AMAN (R-2) A W AMAN (R-2) A W AMAN (R-2) A W AMAN (R-2) MS SURAYA RAHMAN (R-3,7) MR SARFRAZ NAWAZ(R-4,5,8) MR SARFRAZ NAWAZ(R-4,5,8) MR. SURAJIT DAS(R-4,5,8) MR. SURAJIT DAS(R-4,5,8) MR S A BARBHUYAN(R-6) MR S A BARBHUYAN(R-6) MR T R SEN(R-2) MR T R SEN(R-2) MR T R SEN(R-2) MR T R SEN(R-2) MD A RAHMAN(R-2) SAMIM RAHMAN(R-6) SAMIM RAHMAN(R-6) DY.S.G.I. ISHANI SHOME(R-2)
	WITH I.A.(Civil)/2528/2024 in WP(C)/2697/2024	LATHRANG BORN BUAM Versus UNION OF INDIA AND 23 ORS	MR. K N CHOUDHURY MR. S P SHARMA MR. S P SHARMA MS U SHARMA MR. K AHMED MR. A KASHYAP	DY.S.G.I.
	WITH I.A.(Civil)/3556/2024 in WP(C)/2697/2024	GENERAL INSURANCE PUBLIC SECTOR ASSOCIATION Versus LATHRANG BORN BUAM AND ORS	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. S P SHARMA
8	WP(C)/4853/2024 FIXED	NIT WORKERS UNION AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA (P-3) MR. M J BARUAH MR. A. ALI	MR. S P CHOUDHURY DY.S.G.I. SC, NIT
	WITH I.A.(Civil)/3881/2024 in WP(C)/4853/2024	NIT WORKERS UNION AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA (P-3) MR. M J BARUAH MR. A. ALI	MR. S P CHOUDHURY DY.S.G.I. SC, NIT
9	WP(C)/5557/2024 FIXED	DEEPIKA DADANI Versus THE STATE OF ASSAM AND 4 ORS	MR K CHOUDHURY MR. S P SHARMA K AHMED MR. A KASHYAP	GA, ASSAM SC, APSC SC, REVENUE
10	WP(C)/5577/2024 FIXED	HITUSH NATH Versus THE STATE OF ASSAM AND 3 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
11	WP(C)/6110/2024 FIXED	BAIKUNTHA BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K M HALOI MRS. BHANITA CHOUDHURY	MR. K N CHOUDHURY(R-4) MR. J PATOWARY(R-4) MISS. R R KAKATI (R-4) N GAUTAM(R-4) SC, HEALTH
<u>ORDERS</u>				
12	I.A.(Civil)/738/2025 FIXED in WP(C)/5998/2024	AMAL JYOTI DEBNATH Versus THE STATE OF ASSAM AND ORS	MS T WAPANGLA MR. R DEKA	GA, ASSAM SC, AG SC, AG SC, AGRI. DEPARTMENT SC, FINANCE SC, AAU

WITH[WP\(C\)/5998/2024](#)

AMAL JYOTI DEBNATH AND 118 ORS

Versus

THE STATE OF ASSAM AND 6 ORS.

MR. R MAZUMDAR

MS T WAPANGLA

MR. R DEKA

GA, ASSAM

SC, APSC

SC, APSC

SC, AGRI. DEPARTMENT

SC, AAU

SC, FINANCE

HEARING13 [WP\(C\)/1775/2014](#)
PART-HEARD, FIXED

SMTI JURI BORTHAKUR

Versus

THE STATE OF ASSAM AND 2 ORS

MR.U K NAIR

MR S BORTHAKUR

MRA CHANDRAN

MR.A CHETRY

MR. D GOGOI

GA, ASSAM

SC, GAD

14 [WP\(C\)/3886/2020](#)
PART-HEARD

SUNIL KUMAR MISRA

Versus

THE STATE BANK OF INDIA AND 5 ORS.

MR. P K TIWARI

MR. R J DAS

MR. S P SHARMA

MS U SHARMA

MR H BURAGOHAIN

MR. B J MUKHERJEE

15 [WP\(C\)/2421/2013](#)
FIXED

JYOTIRMOY CHOUDHARY

Versus

THE STATE OF ASSAM AND 3 ORS

MR.R P SARMAH

MR.A M BUZARBARUAH

MR.U K NAIR

MR.S BORA

MR. J H SAIKIA

MS.M BARMAN

MR.A CHETRY

MR.G R DEV

MS.B GOGOI

MR.N CHUTIA

MR.S M T CHISTIE

MR.M P SARMA

SC, PNRD

GA, ASSAM

16 [WP\(C\)/327/2018](#)
FIXED

S-354996 WO-RM, JOHNSON KG

Versus

THE UNION OF INDIA

MS U DAS

MR. R MAZUMDAR

MRS P RAI

MR U SARMA

MR H BEZBARUA

MR. Y DOLOI,SR.CGC.

ASSTT.S.G.I.

17 [WP\(C\)/1093/2018](#)
FIXEDFORCE NO. 135133309 CT/GD ANOWER
HUSSAIN**Versus**

THE UNION OF INDIA AND 6 ORS.

MR. M A SHEIKH

MR. R MAZUMDAR

MR. M HUSSAIN

MD. S Z B AKLAS

MR. A M S MAZUMDER

MS F INTAZ

MS. B. SARMA, CGC. R

ASSTT.S.G.I.

18 [WP\(C\)/2300/2020](#)
FIXEDNO.074610482, CONST./GD MRIDUL
CHANDRA MALAKAR**Versus**

THE UNION OF INDIA AND 5 ORS

MR. D BORAH

MR. S K MEDHI

ASSTT.S.G.I.

19 [WP\(C\)/2978/2020](#)
FIXED

MOHIDUL ISLAM AHMED

Versus

THE UNION OF INDIA AND ANR.

MR. A H M R CHOUDHURY

MR. D F A AHMED

MR. J LASKAR

MR F Z MAZUMDER

MR. S K MEDHI

ASSTT.S.G.I.

WITH[I.A.\(Civil\)/1198/2022](#)

in WP(C)/2978/2020

THE UNION OF INDIA

Versus

MOHIDUL ISLAM AHMED

MR. S K MEDHI

MR. J LASKAR

20 [WP\(C\)/4997/2020](#)

ABDUL MATIN BARBHUIYA AND 3 ORS

Versus

THE STATE OF ASSAM AND 4 ORS

MS N NATH

MR. M DUTTA

MR. A. CHALIHA, MR. B.

GOGOI, SC, FINANCE AND

TAXATION

MR. C.S. HAZARIKA, GA,

ASSAM

SC, LABOUR AND

UNEMPLOYMENT

MR. C. SHARMA, SC,

WATER RESOURCE

21 [WP\(C\)/4880/2021](#)
FIXED

BHUPENDRA GOSWAMI

VersusTHE ASSAM CO-OPERATIVE APEX BANK
LTD. AND 2 ORS.

MR. R C SAIKIA

MR. M KALITA

MS. N DEY

MS N SHARMA

SC, APEX BANK

22	WP(C)/2479/2022 FIXED	KHADI BOARD KARMI SANGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR B D DAS MR H K SARMA MRS R DEKA MR D DAS MR J LOTHAN	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE
23	WP(C)/3422/2023 FIXED	THE STATE TRANSPORT WORKERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MS V V THANYU	SC, TRANSPORT SC, A S T C
24	WITH WP(C)/3314/2023	JABED AKTHAR LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY MR H I CHOUDHURY G. GOSWAMI G UDDIN MR. P GOSWAMI P ADHIKARI MR REZABUL HOQUE	GA, ASSAM SC. TRANSPORT DEPTT. SC, A S T C
25	WITH WP(C)/3790/2023	BIJOY KUMAR SINGHA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, TRANSPORT SC, A S T C
26	WITH WP(C)/4068/2023	PROTIMA DUTTA AND 21 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
27	WITH WP(C)/4069/2023	RUPJYOTI BORA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
28	WITH WP(C)/4070/2023	RUPAM BORUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
29	WITH WP(C)/4071/2023	RANA GOGOI AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
30	WITH WP(C)/4072/2023	AJMIN SULTANA HAQUE AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
31	WITH WP(C)/4073/2023	MOMI BORUAH AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
32	WITH WP(C)/4074/2023	BHASKAR BORAH AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C

33	WITH WP(C)/4259/2023	RUPJYOTI RAJBONGSHI AND 49 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MRS. G SARMA	SC, TRANSPORT SC, TRANSPORT SC, A S T C
34	WITH WP(C)/4343/2023	RITESH KUMAR SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS A BUJARBARUAH MS N DAS	SC, TRANSPORT SC, A S T C
35	WITH WP(C)/5149/2023	DEBOJIT DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MRS. G SARMA	SC, TRANSPORT SC, A S T C
36	WITH WP(C)/5379/2023	JABED ALI AKHTAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M RAHMAN	MR P NAYAK MS. M D BORAH SC, TRANSPORT SC, A S T C
37	WP(C)/2521/2024 FIXED	MD. ABDUL LATIF Versus FOOD CORPORATION OF INDIA (FCI) AND 3 ORS	MS. M KUMARI MR D NANDI B U LASKAR	SC, F C I
38	WP(C)/3104/2024	RAMAYAN PRASAD YADAV Versus THE UNION OF INDIA AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	MR. S K MEDHI (C.G.C) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 08/05/2025

1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. L C DEY	24-04-2025	To	15-05-2025
4)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
5)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
6)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
7)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
8)	MS. D GHOSH	05-05-2025	To	08-05-2025
9)	MR R ISLAM	05-05-2025	To	08-05-2025
10)	MS N HASSAN	07-05-2025	To	09-05-2025
11)	MR B PRASAD	05-05-2025	To	09-05-2025
12)	MR P J BORAH	05-05-2025	To	09-05-2025
13)	MR D K MISHRA	05-05-2025	To	09-05-2025
14)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
15)	MR. K MIRA	09-05-2025	To	14-05-2025
16)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
17)	MR. S SHARMA	06-05-2025	To	08-05-2025
18)	MR. A K PURKAYASTHA	06-05-2025	To	08-05-2025
19)	MS. B BHUYAN	08-05-2025	To	09-05-2025
20)	MD. H BHUYAN	05-05-2025	To	06-06-2025
21)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
22)	MR. R P SINGH	13-05-2025	To	31-05-2025
23)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,8th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1444/2025	EBADUL HAQUE Versus STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
2	Bail Appln./1445/2025	ROSHIDUL ISLAM Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR J. B. CHOUDHURY	PP, ASSAM
MOTION				
3	AB/639/2025	SRI RAJIB DAS Versus THE STATE OF ASSAM	MR D K DAS MR. R K NATH	PP, ASSAM
4	AB/1033/2025	PRADEEP KUMAR YADAV AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
5	AB/1034/2025	MONOWARA KHATUN AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
ADMISSION				
6	Crl.Rev.P./15/2025 B/O	ALFAJ ALI Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MRS. ROMA ENGTIPI MR ROBIUL HOQUE	PP, ASSAM
BAIL HEARING (BA)				
7	Bail Appln./859/2025	SANIYA BEGUM Versus THE STATE OF ASSAM	MR. W RAHMAN	MR. B CHOWDHURY (INFORMANT) PP, ASSAM
8	Bail Appln./877/2025 WITH OFFICE NOTE	MD NUR JAMAL @ NUR JAMAL ISLAM Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH TANZIM L. CHOUDHURY	PP, ASSAM
9	Bail Appln./1013/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ABUL HASAN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM

10	Bail Appln./1111/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	NEILHING DOUNGEL Versus THE STATE OF ASSAM	MR H R CHOUDHURY A S PRODHANI	S. TALUKDAR PP, ASSAM
11	Bail Appln./1208/2025	RUBUL SHARMA Versus THE STATE OF ASSAM	MR I S MAZUMDAR	PP, ASSAM
12	Bail Appln./1221/2025	MABRUR AHMED CHOUDHURY Versus THE STATE OF ASSAM	MR H R CHOUDHURY K MAINUDDIN	PP, ASSAM
13	Bail Appln./1235/2025	ASHRAFUL ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MR K ISLAM A A AHMED MR. A W MONDAL	PP, ASSAM
14	Bail Appln./1251/2025	JAHANGIR ALOM Versus THE STATE OF ASSAM	MR H DAS D BARUAH	PP, ASSAM
15	Bail Appln./1272/2025 FIXED	SANIDUL ISLAM Versus THE STATE OF ASSAM	MR K BHUYAN H BHUYAN MR. M U E BHUYAN	PP, ASSAM
16	Bail Appln./1311/2025 FIXED	INNAS ALI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
BAIL HEARING				
17	AB/1564/2024	PARIMAL BORA Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	MR K THAKUR(INFORMANT) MR D MEDHI(INFORMANT) PP, ASSAM
18	AB/2448/2024 FIXED	NISHANK PRASAD SAIKIA Versus THE STATE OF ASSAM	MR F H LASKAR (2) MR. Z H BORA MS N SULTANA	PP, ASSAM
19	AB/3441/2024 FIXED	DIPANKAR BARUAH AND ANR Versus THE STATE OF ASSAM	MR B PATHAK MR. R THADANI MR B HAZARIKA MR. M SHARMAH MR. T NATH	PP, ASSAM
20	AB/193/2025	TARMUZ ALI AND 3 ORS. Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
21	AB/266/2025	SRI DEEP JYOTI DAS, Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
22	AB/332/2025	HALIM GANI AND 4 ORS Versus THE STATE OF ASSAM	MR. T ISLAM MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
23	AB/368/2025	ABSHER ALI @ SABDER ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
24	AB/398/2025	JINTU ALI AND 2 ORS Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
25	AB/440/2025	ABDUL JALIL AND ANR Versus THE STATE OF ASSAM	MR H R CHOUDHURY K MAINUDDIN	PP, ASSAM
26	AB/593/2025 FIXED	SMT DIPANDITA @ DIPANWITA DEKA @ BORA @ PINKY AND ANR. Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH B CHOWHAN	PP, ASSAM
27	AB/616/2025 FIXED	SANIDUL MOLLAH AND ANR Versus THE STATE OF ASSAM	MR. M HOSSAIN MR. Z H AHMED MS F INTAZ	PP, ASSAM
28	AB/617/2025 FIXED	JUNMONI DAS Versus THE STATE OF ASSAM	MS M NIROLA	PP, ASSAM

29	AB/670/2025 FIXED	SAHAT ALOM @ SAHATALOM SK AND 6 ORS. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
30	AB/675/2025	HAKIM ALI @ BAHARUL ALI Versus THE STATE OF ASSAM	MR. J AHMED MR Z RAHMAN MS J YESMIN	PP, ASSAM
31	AB/751/2025	JAIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
32	AB/810/2025	JATAN CHANDRA DAS AND ANR Versus THE STATE OF ASSAM	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
33	AB/832/2025 FIXED	ABDUL HASSAN BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
34	AB/843/2025	BAKUL SONOWAL Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI MR P H KONWAR	PP, ASSAM
35	AB/851/2025 WITH OFFICE NOTE, FIXED	AMINUR ISLAM AND 7ORS Versus THE STATE OF ASSAM	MR M CHOUDHURY (P-2,3) MS. F BEGUM(P-2,3) A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS A S CHOUDHURY	MR. S DIHINGIA(INFORMANT) MR. I H BARBHUIYA (INFORMANT) MR I HASSAN (INFORMANT) PP, ASSAM
36	AB/876/2025 FIXED	FIROZA KHATUN ALIAS FIRUJA KHATUN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. S K ROY MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
37	AB/884/2025 FIXED	PULIN DAS Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
38	AB/920/2025	NIJAM UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
<u>ORDERS</u>				
39	Crl.Rev.P./147/2024 WITH LCR 3 FILES WITH I.A.(Crl.)/350/2024 in Crl.Rev.P./147/2024	ATIQ AHMED Versus PUNJAB NATIONAL BANK	MR. C K NATH MR N J DAS MR. AJAY SARMA	MR P CHOUDHURY MR. P SENGUPTA SC, PNB
40	I.A.(Crl.)/1037/2024 BA 989/2019(D/O), FIXED in Bail Appln./989/2019	ATIQ AHMED Versus PUNJAB NATIONAL BANK SALMA BEGUM Versus ABDUL MINTU ALI @ MD. ABDUL MINTU @ MD. MINTU ALI AND ANR	MR. C K NATH MR N J DAS MR. AJAY SARMA MR. D BORA MR. N MAHAJAN	SC, PNB MR SISHIR DUTTA(R-1) MS S MOCHAHARI(R-1) MR. S DUTTA(R-1) MR S DUTTA (R-1) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. L C DEY	24-04-2025	To	15-05-2025
4)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
5)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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8)	MS. D GHOSH	05-05-2025	To	08-05-2025

9)	MR R ISLAM	05-05-2025	To	08-05-2025
10)	MS N HASSAN	07-05-2025	To	09-05-2025
11)	MR B PRASAD	05-05-2025	To	09-05-2025
12)	MR P J BORAH	05-05-2025	To	09-05-2025
13)	MR D K MISHRA	05-05-2025	To	09-05-2025
14)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
15)	MR. K MIRA	09-05-2025	To	14-05-2025
16)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
17)	MR. S SHARMA	06-05-2025	To	08-05-2025
18)	MR. A K PURKAYASTHA	06-05-2025	To	08-05-2025
19)	MS. B BHUYAN	08-05-2025	To	09-05-2025
20)	MD. H BHUYAN	05-05-2025	To	06-06-2025
21)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
22)	MR. R P SINGH	13-05-2025	To	31-05-2025
23)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,8th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/3464/2024 FIXED in MACApp./623/2018	SMTI ILI DEVI Versus ORIENTAL INSURANCE COMPANY LTD	MR. P SUNDI	
2	I.A.(Civil)/4048/2024 FIXED in FAO/87/2024	M/S SURYA KANT SINGH Versus BARUAS INDUSTRIES AND 4 ORS	MR. D K KOTOKY MR. S NAG MR. N D SARMA A RAHMAN	MR G N SAHEWALLA MR H K SARMA MR M SAHEWALLA FOR CAVEATOR
	WITH FAO/87/2024 CAVT. NO. 08082/024,	M/S SURYA KANT SINGH Versus BARUAS INDUSTRIES AND 4 ORS	MR. D K KOTOKY MR. S NAG MR. N D SARMA A RAHMAN	MR G N SAHEWALLA MR H K SARMA MR. A SARMA (R-4,5) MR. M HUSSAIN (R-4,5) MR. K KALITA (R-4,5) MR M SAHEWALLA MS G SWAMI (R-4,5) FOR CAVEATOR
HEARING				
3	MACApp./349/2021 PART-HEARD, FIXED, WITH LCR	SRI GAKUL CHANDRA DAS Versus ABDUL BAREK AND 6 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR. D K RAJAK	MR. A ROSHID (r.1-6) MS. M R DEVI (r.1-6) MR A RASHID MS R DEVI
4	WITH MACApp./706/2018	ANOWARA KHATUN AND 4 ORS Versus HDFC ERGO GENERAL INSURANCE CO. LTD AND 2 ORS	MR. M A SHEIKH MR M RAHMAN MR. M HUSSAIN MS F INTAZ	MR. K K BHATTA (R1) G UDDIN (R2) MS JONA TALUKDAR (R1) MS. P A TALUKDAR (R2) MR N Y KONYAK (R2)
5	MFA/13/2023 PART-HEARD, FIXED, WITH LCR	RELIANCE GENERAL INSURANCE CO. LTD. Versus MUST. MONOWARA BEGUM and ANR,	MS L SHARMA MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN	MR.M DUTTA(R-1) MR.M ISLAM(R-1)
6	MFA/90/2013 WITH LCR	UNION OF INDIA, Versus M/S SHREE MAHALAXMI MILLS,	MR.D K DEY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI MR. DIVYANSH RATHI
7	MFA/115/2013 WITH LCR, FIXED	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA,	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MR. DIVYANSH RATHI	MS.M CHATTERJEE MSK KALITA MS.U CHAKRABORTY MS.M PHUKAN SC, NF RLY

8	WITH MFA/88/2013	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI MR. DIVYANSH RATHI	MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN
9	WITH MFA/8/2015	M/S UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MS.S SARMA MR.A GOYAL MR. DIVYANSH RATHI	MS.M CHATTERJEE SC, NF RLYR-1 MRS.U CHAKRABORTY
10	CRP/329/2013 CAVT. NO. 1247/2012 WITH LCR	JAGADISH CH. BANIK Versus BHOLA NATH MAZUMDAR and 3 ORS	MD.A KHAN MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.S C KEYAL MR.D MOZUMDER MR.T ETE FOR CAVEATOR MS.H SARMA
11	CRP/428/2013	DHANANJAY SARKAR Versus SMTI RAKHI NATH	MR.T ROY MS.B SARKAR MR.S DEY MR.P SEN	MR.B J MUKHERJEE MR. S BISWAS
12	MACApp./248/2014 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus MOTIUR RAHMAN and ANR	MR.R C PAUL MS.S ROY	MS. S KHANIKAR (R1) MS. P BARUAH (R1) MS U DAS (R2)
13	MACApp./394/2016 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD Versus MD ABUL HUSSAIN and 4 ORS	MR. S BHUYAN MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. N MODI (R5) MR. N HAQUE (R2, R4) MR. N ISLAM (R2, R4) MS. M BARMAN MR. A K AZAD (R2, R4) MR R B ISLAM (R2, R4) MR. M ISLAM MR M HUSSAIN (R2, R4) MR. N KALITA (R5) MR. S DUTTA (R5) MR. S DUTTA (R5) MR. C SHARMA (R5) MR. M A AHMED (R2, R4)
14	WITH MACApp./392/2016 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus MD TAMSHER ALI and 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. K K BHATRA (R5) MR. N HAQUE (R4) MR. R K BHATRA (R5) MR A A DEWAN (R2) MR. N ISLAM (R4) MR. R ISLAM (R2) MS. D GHOSH (R1) MR. A K AZAD (R4) MR R B ISLAM (R4) MR. M ISLAM (R1) MR M HUSSAIN (R4) MS. P HUJURI (R5) MR. M A AHMED (R4)
	WITH I.A.(Civil)/3671/2019 in MACApp./392/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD TAMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. K K BHATRA MR. R K BHATRA
	WITH I.A.(Civil)/3672/2019 in MACApp./392/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD TAMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. K K BHATRA MR. R K BHATRA
	WITH I.A.(Civil)/3673/2019 in MACApp./392/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD TAMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. K K BHATRA MR. R K BHATRA

15	WITH MACApp./393/2016 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus MD AMSHER ALI and 4 ORS	MR. S BHUYAN MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. K K BHATRA (R6) MR. N HAQUE (R4) MR. R K BHATRA (R6) MR A A DEWAN (R2) MR. N ISLAM (R4) MS. M BARMAN (R1) MR. R ISLAM (R2) MR. A K AZAD (R4) MR R B ISLAM (R4) MR. M ISLAM (R1) MR M HUSSAIN (R4) MS. P HUJURI (R6) MR. M A AHMED (R4)
	WITH I.A.(Civil)/3663/2019 in MACApp./393/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD AMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. R K BHATRA MR. R K BHATRA
	WITH I.A.(Civil)/3664/2019 in MACApp./393/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD AMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. R K BHATRA MR. R K BHATRA
	WITH I.A.(Civil)/3665/2019 in MACApp./393/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD AMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. R K BHATRA MR. R K BHATRA
16	MACApp./890/2018 WITH LCR, FIXED	SMTI BHABANI BORO and 2 ORS Versus M/S NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR. P HAZARIKA MR. P HAZARIKA MR A BARMAN MR. T K MISRA MR D SAIKIA	MRS. S ROY (R1)
17	MACApp./986/2018 WITH LCR	ORIENTAL INSURANCE CO. LTD Versus SMT REKHA MONI PHUKAN AND 4 ORS	MS S MOCHAHARI MR. S DUTTA MS. M CHOUDHURY MS M GAZLOO	MS D BORGOHAIN (R-1, 2,3) MR. P GOHAIN (R-1,2,3) MS. K BARUAH (R-1,2,3) MS. B PHUKAN (R-1, 2, 3)
	WITH I.A.(Civil)/4117/2018 in MACApp./986/2018	ORIENTAL INSURANCE CO. LTD Versus SMT REKHA MONI PHUKAN AND 4 ORS	MS S MOCHAHARI MR. S DUTTA MS. M CHOUDHURY MS M GAZLOO	
18	MACApp./180/2019 WITH LCR, FIXED	M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI. DHANALATA MECH AND 10 ORS.	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR MR. P J SAIKIA MS. C MOZUMDAR MR. S P SHARMA FOR CAVEATOR
19	WITH MACApp./10/2019 WITH LCR	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI NABAMI BASUMATARY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR (R6) MR. P J SAIKIA MS. M KECHII MS. C MOZUMDAR (R6) MR. S P SHARMA (R6) FOR CAVEATOR
	WITH I.A.(Civil)/59/2019 in MACApp./10/2019	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI NABAMI BASUMATARY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MR. P J SAIKIA MS. M KECHII FOR CAVEATOR
20	MACApp./373/2019 WITH LCR, FIXED	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI SUFIYA KHATUN AND 5 ORS	MR. P HAZARIKA MR A BARMAN MR. P K MUNIR MS. P DAS	DR. B AHMED MR. N HAQUE MR. A GONI MR. S R BARBHUIYA MR. M HUSSAIN MR. M ALI
21	Mat.App./16/2022 WITH LCR	XXXXXXX Versus XXXXXXX	MR. B C DAS MR. S H RAHMAN MS. I DAS	MR. M J BARUAH MS B MAJUMDER MS M NEOG

22	MFA/111/2022 WITH LCR	BHARTIA INFRA PROJECTS LTD. Versus MAMI KURMI	MR. S DAS MR K DAS	B R DAS (R-1) MS M BHARATI
	WITH I.A.(Civil)/3601/2022 in MFA/111/2022	BHARTIA INFRA PROJECTS LTD. Versus MAMI KURMI	MR. S DAS MR K DAS	
23	Mat.App./1/2023 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. U K DAS MS. B D SARMAH MS. H THAKURIA	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH
24	Intest.Cas./4/2023 WITH LCR, FIXED	NUR JAHAN KHATUN Versus NUR MOHAL BEGUM	MR.M U MONDAL MR.M R KHANDAKAR MD. I H KHAN	MR.S C BISWAS MR. E AHMED MR. H ROHMAN

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LEAVE NOTE OF ADVOCATES FOR 08/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. L C DEY	24-04-2025	To	15-05-2025
4)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
5)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
6)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
7)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
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10)	MS N HASSAN	07-05-2025	To	09-05-2025
11)	MR B PRASAD	05-05-2025	To	09-05-2025
12)	MR P J BORAH	05-05-2025	To	09-05-2025
13)	MR D K MISHRA	05-05-2025	To	09-05-2025
14)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
15)	MR. K MIRA	09-05-2025	To	14-05-2025
16)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
17)	MR. S SHARMA	06-05-2025	To	08-05-2025
18)	MR. A K PURKAYASTHA	06-05-2025	To	08-05-2025
19)	MS. B BHUYAN	08-05-2025	To	09-05-2025
20)	MD. H BHUYAN	05-05-2025	To	06-06-2025
21)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
22)	MR. R P SINGH	13-05-2025	To	31-05-2025
23)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 8th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
1 WP(C)/1421/2014 BY SLIP	BRAHMAPUTRA TELE PRODUCTIONS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE and TAXATION MR.R DUBEY
2 WP(C)/1981/2014 BY SLIP	THE MANAGEMENT OF ASSAM CO- OPERATIVE JUTE MILLS LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	GA, ASSAM MR.R BARUAH MS.A VERMA MR.B GOGOI MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY
<u>ADMISSION</u>			
3 WP(C)/6306/2016	PAPU KALITA Versus THE STATE OF ASSAM AND 11 ORS	MR.D C K HAZARIKA MS.J KALITA	MR.D SAIKIA(R- 5-12) GA, ASSAM MR.D K MEDHI(R- 5-12)
4 WP(C)/3006/2017	ARJUN TIMUNG and 16 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.S CHAKRABORTY MR.B DAS MS.B DAS	GA, ASSAM SC, K A A C
5 WP(C)/7/2018	RAMCHANDRA KONCH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P N GOSWAMI MS. M D BORAH MR. I KALITA MR. R R Gogoi	GA, ASSAM
6 WP(C)/2300/2018	KHALILUR RAHMAN AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. Z HAMMAD MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
7 WP(C)/2845/2018	ABDUS SALAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. A F N U MOLLAH MD H R AHMED	GA, ASSAM (R 1 TO 5) DR. B N GOGOI(R2 TO 5)
8 WP(C)/3099/2018 FIXED, BY SLIP	AJOY KR. DAS AND ANR. Versus THE INDUSTRIAL CO-OPERATIVE BANK LTD. AND 4 ORS. (A)	MR K K MAHANTA MR. B DEKA MR. K M MAHANTA MS P THAPA MS. R BORA	DR. B AHMED SC, CO OP MR. A K DAS (R1-3) MS KEWI (R1-3) MS S DAS
9 WP(C)/7307/2019	M/S. B.B. COKE COAL Versus THE STATE OF ASSAM AND 3 ORS.	MR G P BHOWMIK MR D KALITA	GA, ASSAM SC. REVENUE

10	WP(C)/904/2020	M/S. STEEL AND GRIP AND ANR. Versus THE DEBTS RECOVERY TRIBUNAL AND 2 ORS.	DR B P TODI MR A NATH DR ANKIT TODI MS.SHOMA DASGUPTA MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA MS P AGARWAL	MR. A GANGULY (r-2)
	WITH I.A.(Civil)/3194/2023 in WP(C)/904/2020	M/S. STEEL AND GRIP AND ANR. Versus THE DEBTS RECOVERY TRIBUNAL AND 2 ORS.	DR ANKIT TODI MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	MR. A GANGULY
11	WP(C)/1061/2020	HARMOHAN NATH Versus THE STATE OF ASSAM AND 6 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	GA, ASSAM MR D DEKA SC, REVENUE
12	WP(C)/1136/2020	ALIDUR RAHMAN @ ABDUL RAHMAN Versus UNION OF INDIA AND 7 ORS.	MR. P K DAS MS B DAS	SC, PNRD GA, ASSAM MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
13	WP(C)/427/2023	AYNUL HOQUE AND 210 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, P AND R.D. GA, ASSAM DY.S.G.I.
14	WP(C)/547/2023	RAJIB GOGOI Versus INDIAN OIL CORPORATION LTD. AND 4 ORS.	MR. R PHUKAN MR. P TALUKDAR	GA, ASSAM SC, I O C
15	WP(C)/3828/2023	MAHA HOSEN Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM SC, REVENUE
16	WP(C)/5720/2024 FIXED	MALEKA KHATUN @ KATEKA KHATUN AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, REVENUE
17	WP(C)/6955/2024 FIXED	CHAKAN ALI AND 44 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE
18	WITH WP(C)/5259/2024	AMALA BIBI AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE
19	WITH WP(C)/5432/2024	RAFIKUL ALI AND 44 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS	GA, ASSAM SC, REVENUE
20	WITH WP(C)/6021/2024	SEKUL ISLAM AND 45 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	GA, ASSAM SC, REVENUE
21	WITH WP(C)/6469/2024	MOHIR HOQUE AND 66 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE
HEARING				
22	WP(C)/114/2013 FIXED	RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL MS.S KEJRIWAL	GA, ASSAM MR.P S DEKA MR.Y DOLOI(R- 1-3) MRS.V L SINGH SC, REVENUE ADDL. AG, ASSAM
	WITH I.A.(Civil)/721/2024 in WP(C)/114/2013	RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL	SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 08/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. L C DEY	24-04-2025	To	15-05-2025
4)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
5)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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20)	MD. H BHUYAN	05-05-2025	To	06-06-2025
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22)	MR. R P SINGH	13-05-2025	To	31-05-2025
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[For Thursday,8th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-III AND BAIL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1455/2025	RAMJAN ALI Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MD A RAHMAN A S CHOUDHURY	PP, ASSAM
2	Bail Appln./1456/2025	ARUP BARMAN Versus THE STATE OF ASSAM	MR. M BORAH MS B BORA	PP, ASSAM
3	Bail Appln./1457/2025	ABUL HUSSAIN Versus THE STATE OF ASSAM	MR K THAKUR MS J A RAHMAN MR. SANU HUSSAIN	PP, ASSAM
4	Bail Appln./1458/2025	NUR ALOM AND ANR Versus THE STATE OF ASSAM	MR K THAKUR MR. SANU HUSSAIN	PP, ASSAM
5	Bail Appln./1459/2025	SUSANTA DEB AND ANR Versus THE STATE OF ASSAM	MR K THAKUR MR. SANU HUSSAIN MS S Y ALAM	PP, ASSAM
BAIL HEARING (BA)				
6	Bail Appln./110/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	JIAUL HOQUE @ JIYAU HAQUE Versus THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR	PP, ASSAM
7	Bail Appln./394/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	NAKUL BORO Versus THE STATE OF ASSAM	MR. N K KALITA	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM
8	WITH Bail Appln./391/2025	BIJOY BISWAS Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM
9	Bail Appln./468/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SMT PRIYANKA DAS Versus THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
10	Bail Appln./693/2025 WITH OFFICE NOTE, FIXED	AHAMMAD ALI Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	MR S RAHMAN(R-2) MS. S PHUKAN(R-2) MR N Z AZAD (R-2) PP, ASSAM

11	Bail Appln./759/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	JEHERUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR N ISLAM	MS. D GHOSH(R-2) MS N DEKA(R-2) MR I CHAKMA(R-2) MR. S. K. CHAKMA(R-2) MR A.K. HAJONG (R-2) PP, ASSAM
12	Bail Appln./908/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MOHIDUR ISLAM @ MOFIJUL ISLAM @ MOFIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S RAHMAN MR A N IQBAL R HAQUE	MR. RASHIDUL ISLAM (R-2) PP, ASSAM
13	Bail Appln./1104/2025	KABIL HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
14	Bail Appln./1108/2025 WITH OFFICE NOTE	ABDUL KALAM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
15	Bail Appln./1126/2025 WITH OFFICE NOTE	JABIR HUSSAIN Versus THE STATE OF ASSAM	MR A IKBAL MS A BORAH	PP, ASSAM
16	Bail Appln./1174/2025 WITH OFFICE NOTE, FIXED	SUKLAL SARKAR Versus THE STATE OF ASSAM AND ANR	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
17	Bail Appln./1177/2025 WITH OFFICE NOTE, FIXED	AJIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM
18	Bail Appln./1188/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MOHIBUL HOQUE @ MOHIBUL ALI @ RAHUL Versus THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN S KHAN	PP, ASSAM
19	Bail Appln./1189/2025 WITH OFFICE NOTE, FIXED	RAJEN DAS Versus THE STATE OF ASSAM AND ANR	MS. R S SADIAL MR. M R SODIAL MS S Z HAYAT	PP, ASSAM
20	Bail Appln./1200/2025 WITH OFFICE NOTE, FIXED	RUBEL AHMED Versus THE STATE OF ASSAM	MR H R CHOUDHURY A S PRODHANI	PP, ASSAM
21	Bail Appln./1211/2025	RIDAY MUSHAHARY Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN P DEY	PP, ASSAM
22	Bail Appln./1213/2025 FIXED	BIJU HAZARIKA Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
23	Bail Appln./1215/2025 FIXED	FAKRUL ISLAM Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR A MALEK S.D. AHMED	PP, ASSAM
24	Bail Appln./1287/2025 FIXED	MD NALSAN ALI @ MD NALCHAND ALI Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
25	Bail Appln./1422/2025 FIXED	SURAJ MAGAR @ PUSPA MAGAR AND ANR Versus THE STATE OF ASSAM	MR. B D GOSWAMI MR. P K SAHARIA MR. J M GOGOI MS K DAS	PP, ASSAM
BAIL HEARING				
26	AB/502/2025 FIXED	SHAHJAHAN ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR. P PATHAK MR. A ROSHID MS. T BEGUM	PP, ASSAM
27	AB/572/2025	PULIN SAIKIA Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI S K LAHAN	PP, ASSAM
28	AB/899/2025 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	J U AHMED MS J A AHMED MR S A REEYAZ	PP, ASSAM
29	AB/955/2025	JOHIRUL ISLAM Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR E AHMED S A ISLAM	PP, ASSAM

HEARING

30	Crl.A./179/2011 PART-HEARD, WITH LCR 6 FILES, P.B.-2, FIXED	ANANTA CHANGMAI and 4 ORS Versus THE STATE OF ASSAM	MR.A KHANIKAR MR. M K DAS(LEGAL AID COUNSEL) MR. M K DAS(LEGAL AID COUNSEL FOR P1) MR.B KALITA MRS.P BORA	PP, ASSAM
31	WITH Crl.A./169/2011	BIKASH CHANGMAI AND 2 ORS Versus THE STATE OF ASSAM	MR.M CHOUDHURY MR.M MAHANTA MR.B BURAGOHAIN MR.P BOIRAGI MS.B TALUKDAR MS.S GOGOI MR. M K DAS(LEGAL AID COUNSEL) MR. M K DAS(LEGAL AID COUNSEL) MR.P K MUNIR MRB B BARUAH	PP, ASSAM
32	WP(C)/7982/2015 PART-HEARD, FIXED	DR. KISHOR KR. DEKA Versus THE STATE OF ASSAM and 3 ORS.	MR. K N CHOUDHURY MR.U K NAIR MR.A CHETRY MR. U K DAS MS. B D SARMAH MR.G Z AHMED H THAKURIYA MSW YHOSHII MR.M P SARMA	SC, HIGHER EDUCATION
33	WP(C)/869/2016 PART-HEARD, BY SLIP	ASSAM REAL ESTATE and INFRASTRUCTURE DEVELOPERS ASSOCIATION AREIDA, Versus THE STATE OF ASSAM and 4 ORS.	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.A DHAR MR.P P MEDHI	SC, FOREST MR.A B CHOUDHURY MS.M HAZARIKA MR.M K CHOUDHURY GA, ASSAM MR.P J PHUKAN MR. S BARUAH MR.R K BORA SC, G M D A SC, P C B A SC, GMC
34	WP(C)/1680/2019 PART-HEARD, BY SLIP	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE
	WITH I.A.(Civil)/2430/2024 in WP(C)/1680/2019	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS	MR R SINGHA MR. R SINGHA	SC, APSC SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE
35	WITH WP(C)/1683/2019	AMIYA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, APSC MR S BORTHAKUR (R-6) MR. ABU JAHID MR. K BORUAH MR. D GOGOI (R-6) MR. M ALOM MR. J ABBAS (R-6) SC, FINANCE

	WITH I.A.(Civil)/2432/2024 in WP(C)/1683/2019	AMIYA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MR R SINGHA MR. R SINGHA	GA, ASSAM SC, APSC SC, FINANCE
36	WP(C)/4379/2012 FIXED	SMT. KHARGESWARI BASUMATARI and Ors Versus THE FOOD CORPORATION OF INDIA and ORS.	MR.D SARMAH MR.A SARMA MR.T BARUAH MR.S DUTTA MRM P GOSWAMI	MR.P K ROY SC, F C I
37	WP(C)/5113/2017 FIXED	GAUTAM BISWAS Versus THE STATE OF ASSAM and 6 ORS.	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	GA, ASSAM
38	WP(C)/2016/2018	MUSAHID ALI Versus THE APPELLATE AUTHORITY CUM THE ZONAL MANAGER, UCO BANK AND 4 ORS.	MR A M MAZUMDAR MR. S. K. DAS MR R ISLAM MR D N SARMAH	SC, UCO BANK MR. M SARMA
39	WP(C)/3317/2019	PONUNG MOYONG Versus FOOD CORPORATION OF INDIA AND 7 ORS.	MR A DASGUPTA MR S CHAKRABORTY	MR B K SINGH (r-1 to 4) SC, F C I MR. A GAYAN (r-1 to 4) GA, AP
	WITH I.A.(Civil)/3254/2023 in WP(C)/3317/2019	FOOD CORPORATION OF INDIA AND 3 ORS. Versus PONUNG MOYONG AND 4 ORS.	MR B K SINGH MS B BORA	MR A DASGUPTA MR S CHAKRABORTY GA, AP
	WITH I.A.(Civil)/3609/2023 in WP(C)/3317/2019	FOOD CORPORATION OF INDIA AND 3 ORS. Versus PONUNG MOYONG AND 4 ORS.	MS B BORA	MR A DASGUPTA MR S CHAKRABORTY GA, AP
40	WP(C)/4470/2023 FIXED	HARI MOHAN DHARIKAR Versus STATE BANK OF INDIA AND 5 ORS	MR. M K CHOUDHURY MR. B K JAIN MS. P C BARNALI NAIR MR. M SARMA	MR. A K SAHEWALLA (R-1 TO 6) MR. W SHARMA (R-1 TO 6) MR D GOSWAMI (R-1 TO 6) MS Z DOLEY (R-1 TO 6)
41	WP(C)/2888/2024 FIXED	MD. MIZANUL HOQUE Versus STATE OF ASSAM AND 3 ORS	MR. B CHAKRAVARTY A SARMA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. L C DEY	24-04-2025	To	15-05-2025
4)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
5)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
6)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
7)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
8)	MS. D GHOSH	05-05-2025	To	08-05-2025
9)	MR R ISLAM	05-05-2025	To	08-05-2025
10)	MS N HASSAN	07-05-2025	To	09-05-2025
11)	MR B PRASAD	05-05-2025	To	09-05-2025
12)	MR P J BORAH	05-05-2025	To	09-05-2025
13)	MR D K MISHRA	05-05-2025	To	09-05-2025
14)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
15)	MR. K MIRA	09-05-2025	To	14-05-2025
16)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
17)	MR. S SHARMA	06-05-2025	To	08-05-2025
18)	MR. A K PURKAYASTHA	06-05-2025	To	08-05-2025

19)	MS. B BHUYAN	08-05-2025	To	09-05-2025
20)	MD. H BHUYAN	05-05-2025	To	06-06-2025
21)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
22)	MR. R P SINGH	13-05-2025	To	31-05-2025
23)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025